

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	ARBA/0000039/2019	SUSANTA BEHERA VS YES BANK LTD.	SURESH KUMAR PANDA VS	// ()
2	BLAPL/0011092/2019	NIRANJAN NAYAK VS STATE OF ODISHA	S.K.MOHANTY VS	// /0 ()
3	BLAPL/0011093/2019	HADIA @ PRAKASH BEHERA VS STATE OF ODISHA	P.K.MAHARAJ VS	MARKAT NAGAR /125 /2019 ()
4	BLAPL/0011094/2019	BANA KHUTLA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// PADAMPUR /255 /2019 ()
5	BLAPL/0011095/2019	DILIP DALAI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /254 /2018 ()
6	BLAPL/0011096/2019	JOSEPH BARLA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// SAMBALPUR SADAR /84 /2017 ()
7	BLAPL/0011097/2019	BABLU @ JATINDRA NAG VS STATE OF ODISHA	TRILOCHAN NANDA VS	// PUINTALA /116 /2019 ()
8	BLAPL/0011098/2019	RAJA DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// DHARMASALA /559 /2019 ()
9	BLAPL/0011099/2019	PRASANTA KANDI VS STATE OF ODISHA	SAPAN LENKA VS	// NIRAKARPUR /90 /2019 ()
10	BLAPL/0011100/2019	BAPI @ MANORANJAN PANI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// BHADRAK TOWN /173 /2018 ()
11	BLAPL/0011101/2019	ROHIT SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// KANKADAHAD /85 /2019 ()

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12	BLAPL/0011102/2019	PURNA KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /81 /2019 () //
13	BLAPL/0011103/2019	DIBYAJYOTI MOHANA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	GORUMOHISANI /37 /2019 () //
14	BLAPL/0011104/2019	DINABANDHU MOHARANA @ DANDU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	ODAGAON /124 /2019 () //
15	BLAPL/0011105/2019	ABASH KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
16	BLAPL/0011106/2019	BABULA PRADHAN VS STATE OF ODISHA	SUNIL KU PANDA VS	SAMBALPUR TOWN /504 /2019 () //
17	BLAPL/0011107/2019	DEEPAK @ PRASANTA KUMAR KAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR TOWN /375 /2019 () //
18	BLAPL/0011108/2019	RAMAKANTA PRASAD VS STATE OF ODISHA	SATYA RANJAN PALI VS	ULLUNDA /27 /2017 () //
19	BLAPL/0011109/2019	RAJU @ RAJENDRA NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (BHANJANAGAR) /105 /2012 () //
20	BLAPL/0011110/2019	ARUN KUMAR SEN VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	MALKANGIRI /308 /2019 () //
21	BLAPL/0011111/2019	MD.NAIM VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LAHUNIPADA /151 /2018 () //
22	BLAPL/0011112/2019	MANAS RANJAN DHAL VS STATE OF ODISHA	B.R.TRIPATHY VS	BARKOTE /135 /2019 () //
23	BLAPL/0011113/2019	RAMINA BEWA	ADITYA KUMAR PARIDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0011114/2019	DEBABRATA DAS	ARIJEET MISHRA	JODA /215 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0011115/2019	KALI @ KAILASH NAYAK	S.K.JOSHI	JEYPORE TOWN /184 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0011116/2019	SUKDEV HARIJAN	RAJIB LOCHAN PATTNAIK	NABARANGAPUR TOWN /203 /2017
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0011117/2019	PARAMA BHOI	RAJESH KUMAR MAHAPATRA	KANTAMAL /19 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0011118/2019	MANOJ KUMAR RAITA	ASHOK DAS	BERHAMPUR SADAR /313 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0011119/2019	B.SANTOSH REDDY @ SANTOSH REDDY	B.S.DASPARIDA	POTTANGI /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0011120/2019	SADA ROUT	RAJIB LOCHAN PATTNAIK	RAIGHAR /42 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0011121/2019	RANJAN SETHY	PRATAP CHANDRA MISHRA	SUKINDA /178 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0011122/2019	CHANDAN KUMAR MIRDHA	MOHENDRA KUMAR MOHAPATRO	KISHORENGAR /146 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0011123/2019	DEEPAK KUMAR PRADHAN @ DIPU	PARTHA SARATHI NAYAK	COLLIERY /418 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0011124/2019	SAMEER KERKETTA	SOUMYA RANJAN DAS	BIRMITRAPUR /47 /2017
		VS	VS	()

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35	BLAPL/0011125/2019	STATE OF ODISHA CHAGALA @ PRAMOD KUMAR MOHAPATRA PARTHA SARATHI NAYAK VS	VS	// PANIKOILI /148 /2019 ()
36	BLAPL/0011126/2019	STATE OF ODISHA SACHIDANANDA BALUA VS	BIBHUTI BHUSAN BEHERA VS	// DEOGARH /21 /2019 ()
37	BLAPL/0011127/2019	STATE OF ODISHA DAMBURU BENIA @ DAMBRU BENIYA VS	ARIJEET MISHRA VS	// JEYPORE TOWN /257 /2019 ()
38	BLAPL/0011128/2019	STATE OF ODISHA SANTOSH KUMAR DAS VS	NIRANJAN PANDA VS	// BANKI /283 /2019 ()
39	BLAPL/0011129/2019	STATE OF ODISHA RAMESH CHANDRA MALLIK VS	NIRANJAN PANDA VS	// DHUSURI /152 /2019 ()
40	BLAPL/0011130/2019	STATE OF ODISHA KALU CHARAN NAHAK @ KALIA NAHAK VS	JYOTIRMAYA SAHOO VS	// ASKA /125 /2019 ()
41	BLAPL/0011131/2019	STATE OF ODISHA NEHERU DHARUA VS	G.N.SAHU VS	// AMBABHONA /94 /2019 ()
42	BLAPL/0011132/2019	STATE OF ODISHA LACHUMU PALASI VS	JUGALA KISHORE PANDA VS	// ORKEL /132 /2019 ()
43	BLAPL/0011133/2019	STATE OF ODISHA,HOME NIRMALA MAJHI VS	MOHENDRA KUMAR MOHAPATRO VS	// //0 ()
44	BLAPL/0011134/2019	STATE OF ODISHA SK.TARABABU VS	MD.G.MADANI VS	// ANANDAPUR /236 /2019 ()
45	BLAPL/0011135/2019	STATE OF ODISHA NILAM NAYAK VS STATE OF ODISHA, HOME	JUGALA KISHORE PANDA VS	// MATHILI /40 /2019 () //

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46	BLAPL/0011136/2019	RIPON @ MANOJ RAY VS STATE OF ODISHA	SALAUDDIN KHAN VS	RAIBANIA /41 /2013 () //
47	BLAPL/0011137/2019	DEBASISH KUMAR RANA @ ASHISH VS STATE OF ODISHA	MANAS CHAND VS	KHARIAR /176 /2019 () //
48	BLAPL/0011138/2019	RANGADHAR GUIA @ GAIPAI VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KARANJIA /85 /2019 () //
49	BLAPL/0011139/2019	CHITARANJAN MISHRA VS STATE OF ODISHA	AJIT KUMAR ROUT VS	BELPAHAR /150 /2019 () //
50	BLAPL/0011140/2019	MANAS KUMAR DALAI @ RAKESH VS STATE OF ODISHA	SANJAYA KUMAR DAS-2 VS	ORKEL /66 /2018 () //
51	BLAPL/0011141/2019	BHUBANA @ BHUBONA NAIKO VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /164 /2019 () //
52	BLAPL/0011142/2019	PRABIR @ SIPAN @ SIPUA SWAIN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	RAJNAGAR /11 /2019 () //
53	BLAPL/0011143/2019	TIKARAM PUJARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KODINGA /113 /2019 () //
54	BLAPL/0011144/2019	CHINTAMANI BISWAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	SARAT /17 /2017 () //
55	BLAPL/0011145/2019	RAHUL SINGH VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	JODA /215 /2019 () //
56	BLAPL/0011146/2019	BAIDYANATH MAJHI VS STATE OF ODISHA, HOME	JUGALA KISHORE PANDA VS	ORKEL /132 /2019 () //
57	BLAPL/0011147/2019	AJAY KUMAR SIKDAR	G.N.MISHRA	ORKEL /20 /2016

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0011148/2019	KENCHHU @ PRASANTA BEHERA	ARJUNA CH. BEHERA	HIRAKUD /4 /2015
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0011149/2019	NETRANANDA NAG @ DILIP	SURYAKANTA DWIBEDI	LATHOR /49 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0011150/2019	SEFALI ANKURA	G.N.MISHRA	KALIMELA /56 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0011151/2019	AMIT CHOPDA	BISWAJIT NAYAK	TANGI (KHURDA) /325 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0011152/2019	ALLI @ SK.ALIZAM	DURGA PRASANNA MISHRA	NAYAPALLI P.S. /400 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0011153/2019	DEBENDRA SWAIN	SOURA CHANDRA MOHAPATRA	DHENKANAL SADAR /47 /2017
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0011154/2019	SABYA SACHI DAS	U.C.MISHRA	JHIRPANI P.S. /100 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0011155/2019	KHIROD SAHU	DEEPAK KU SAHOO	ANGUL TOWN /261 /2017
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0011156/2019	DINESH KUMAR PRADHAN	AMULYA RATNA PANDA	PHULBANI SADAR /112 /2019
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0011157/2019	RABINDRA NAYAK	AMULYA RATNA PANDA	UDALA /173 /2019
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0011158/2019	SANTOSH KUMAR ROY @ SANTOSH RAY	AMULYA RATNA PANDA	JODA /215 /2019
		VS	VS	()

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69	BLAPL/0011159/2019	STATE OF ODISHA BALLAVA PRADHAN VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /205 /2019 ()
70	BLAPL/0011160/2019	STATE OF ODISHA TRINATH @ PRAKASH NAIK VS	JULU KHANSAMA VS	// BANHARPALI /73 /2015 ()
71	BLAPL/0011161/2019	STATE OF ODISHA GOPABANDHU MIRDHA VS	DURLLABHA RANJAN MISHRA VS	// KISHORENGAR /146 /2019 ()
72	BLAPL/0011162/2019	STATE OF ODISHA SATRUGHAN DEHURY VS	DURILABHA RANJAN MISHRA VS	// KISHORENGAR /146 /2019 ()
73	BLAPL/0011163/2019	STATE OF ODISHA KALIA @ KUNAL PRADHAN VS	B.R.TRIPATHY VS	// RAIRAKHOL /208 /2019 ()
74	BLAPL/0011164/2019	STATE OF ODISHA JAYANTA NAG VS	JAGABANDHU SAHU VS	// PAIKMAL /202 /2019 ()
75	BLAPL/0011165/2019	STATE OF ODISHA BHABESH MOHAPATRA VS	BASANTA KU DAS VS	// BALASORE SADAR /21 /2017 ()
76	BLAPL/0011166/2019	STATE OF ODISHA RADHU RAULA VS	BIJAYA KUMAR MISHRA VS	// JHARPOKHARIA /62 /2019 ()
77	BLAPL/0011167/2019	STATE OF ODISHA BIJAYA SARAF VS	SATYA NARAYAN MISHRA-4 VS	// JUNAGARH /302 /2019 ()
78	BLAPL/0011168/2019	STATE OF ODISHA UMAKANTA BEHERA @ TENA BEHERA VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /96 /2019 ()
79	BLAPL/0011169/2019	STATE OF ODISHA SUMAN KUMAR DAS VS STATE OF ODISHA	S.ROUT VS	// CUTTACK SADAR /359 /2015 () //

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80	BLAPL/0011170/2019	LALITA MUDULI VS STATE OF ODISHA	J.K.KHUNTIA VS	KORAPUT SADAR /52 /2019 () //
81	BLAPL/0011171/2019	TAPAN KUMAR MISHARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAHADEV KHUNTA /45 /2019 () //
82	BLAPL/0011172/2019	SUSHANTA SEKHAR ROUT VS STATE OF ODISHA	AJIT KUMAR ROUT VS	RENGALI /171 /2019 () //
83	CMAPL/0000880/2019	BHAGABAN CHANDRA NAYAK VS BUDHIRAM NAYAK	ADV. VS	// () //
84	CMAPL/0000881/2019	KRUSHNA CH.SAHOO VS SIDHHARTH SANKAR ROY	ADV. VS	// () //
85	CMAPL/0000882/2019	TUNU GOUD VS MOTI GOUD	ADV. VS	// () //
86	CMAPL/0000883/2019	RAMESH CH.DAS VS STATE OF ORISSA	ADV. VS	// () //
87	CMAPL/0000884/2019	TILA HARIJAN VS PREMSILA BARIK	ADV. VS	// () //
88	CMAPL/0000885/2019	JHATAKA DEI VS BISHNU CH.MOHAPATRA	ADV. VS	// () //
89	CMAPL/0000886/2019	GOKULANANDA PRUSTY VS STATE OF ODISSA	ADV. VS	// () //
90	CMAPL/0000887/2019	SMT.FATIMA MALLIK VS COLLECTOR,KANDHAMAL	M/S.J.K.DIGAL VS	// () //
91	CMAPL/0000888/2019	MUKTA MAHAKUD	ADV.	//



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		VS	VS	0
		DUKHIA MAHAKUD		//
92	CMAPL/0000889/2019	ARINDAM SAHA	JAGANNATH BHUYAN	//
		VS	VS	0
		SAIL		//
93	CMP/0001446/2019	GITANJALI SAHOO @ MOHANTY	SUSANTA KUMAR DASH	//
		VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
		HARIHAR SAHOO		CS/0000392/2016
94	CMP/0001447/2019	REBATI SAHOO	S.K.NAYAK 2	//
		VS	VS	0
		MANJUSHREE MOHANTY		//
95	CMP/0001448/2019	BIJAY KUMAR BHUYAN	D.P.MOHANTY	//
		VS	VS	0
		SUMITRA BHUYAN		//
96	CMP/0001449/2019	NARASINGHA BEHERA	PRABHAT KUMAR DASH	//
		VS	VS	0
		SUSHANTA BEHERA		//
97	CMP/0001450/2019	PRAFULLA KUMAR JENA	B.S.DASPARIDA	//
		VS	VS	0
		AKSHAYA KUMAR BEHERA		//
98	CMP/0001451/2019	ANJALI JENA	J.PRADHAN	//
		VS	VS	0
		BANSIDHARA JENA		//
99	CMP/0001452/2019	TAHALI PRADHAN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		DR.PANCHANAN PRADHAN		//
100	CMP/0001453/2019	SANIJA KHATUN	PRANAB KUMAR GHOSE	//
		VS	VS	0
		MD.ILLIYAS		//
101	CMP/0001454/2019	MINATI PARIDA @ MINATILATA PARIDA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		PAKILI BEHERA @ SHANKHUA		//
102	CMP/0001455/2019	BHARAT NATH	BIJAYA KUMAR PATTANAIAK	//
		VS	VS	0

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103	CMP/0001456/2019	PEPSICO INDIA BIJAYALAXMI SAMAL VS	SARATHI JYOTI MOHANTY VS	// // 0
104	CONTC/0002687/2019	PRADEEP KUMAR MOHARANA HAJARI MUDULI VS	BANABIHARI RAY VS	// // 0
105	CONTC/0002688/2019	BIBHU PRASAD SARANGI GANESWAR ROUL VS	ADV VS	// // 0
106	CONTC/0002689/2019	SUBHADUTTA CHAMPATIRAY SUCHISMITA SAHOO VS	UDAYA NATH SAHOO VS	// // 0
107	CONTC/0002690/2019	PRADEEP KUAMR SAHOO BIMAL KU.NAYAK VS	adv VS	// // 0
108	CONTC/0002691/2019	R.K.VERMA RAHAS BIHARI NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
109	CONTC/0002692/2019	ASHISH THAKRE MR.KALSANG NGAWANG VS	ADV VS	// // 0
110	CONTC/0002693/2019	GYANA RANJAN BHANJO DEO KHAGESWAR ROUTRAY VS	ADV VS	// // 0
111	CONTC/0002694/2019	NIKUNJA RABINDRANATH NAYAK VS	ADV VS	// // 0
112	CONTC/0002695/2019	VIR VIKRAM YADAV SAKYA SINHA ROUT VS	K.K.SWAIN VS	// // 0
113	CONTC/0002696/2019	CHITRA ARUMUGAM RAMESH MALIK VS	ADV VS	// // 0
		BARSARANI BEHERA		//

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114	CONTC/0002697/2019	SANJAY JAIN VS KRISHNA KUMAR	ADV VS	// 0 //
115	CONTC/0002698/2019	SACHIDANANDA DASH VS PREM CHAND CHOUDHURY	ADV VS	// 0 //
116	CONTC/0002699/2019	ADIKANDA SAHU VS CHITRA ARUMUGAM	ADV VS	// 0 //
117	CONTC/0002700/2019	AMARENDRA SINGH VS CHITRA ARUMUGAM	ADV VS	// 0 //
118	CONTC/0002701/2019	MANAMOHAN PRADHAN VS CHITRA ARUMUGAM	ADV VS	// 0 //
119	CONTC/0002702/2019	BYASDEV PRADHAN VS CHITRA ARUMUGAM	ADV VS	// 0 //
120	CONTC/0002703/2019	BHAGIRATHI JENA VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
121	CONTC/0002704/2019	SIPRA KAMILLA VS CHITRA ARUMUGAM	ADV VS	// 0 //
122	CONTC/0002705/2019	PRADIP KUMAR JENA VS BIBHU PRASAD SARANGI	adv VS	// 0 //
123	CONTC/0002706/2019	AKSHAYA KUMAR BAL VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
124	CONTC/0002707/2019	PRAHALAD MALIK VS BIBHU PRASAD SARANGI	ADV VS	// 0 //
125	CONTC/0002708/2019	JHUNU KUMARI PATI	ADV	//

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		VS	VS	0
		CHITRA ARUMUGAM		//
126	CONTC/0002709/2019	PRAFULLA KUMAR BHOI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
127	CONTC/0002710/2019	RAMA CHANDRA PARIDA	ADV	//
		VS	VS	0
		SADASIB SARANGI		//
128	CONTC/0002711/2019	SRIKANTA MOHAPATRA	PRAMODA KUAMAR DASH	//
		VS	VS	0
		V.V.YADAV		//
129	CONTC/0002712/2019	ARJUNA NAYAK	PRAMODA KUMAR DASH	//
		VS	VS	0
		V.V.YADAV		//
130	CONTC/0002713/2019	PANU CH.SAHOO	PRAMODA KUMAR DASH	//
		VS	VS	0
		V.V.YADAV		//
131	CONTC/0002714/2019	SUDARSAN BAL	PRAMOD KUMAR DASH	//
		VS	VS	0
		V.V.YADAV		//
132	CONTC/0002715/2019	SANISCHAR PRADHAN	B.N.PARIDA	//
		VS	VS	0
		CHITRA ARUMUGAM		//
133	CONTC/0002716/2019	SATRUGHNA PADHAN	B.N.PARIDA	//
		VS	VS	0
		CHITRA ARUMUGAM		//
134	CONTC/0002717/2019	PRAVAKAR TRIPATHY	SATYABRATA UDGATA	//
		VS	VS	0
		VISHAL KUMAR DEV		//
135	CONTC/0002718/2019	ANIRUDHA BEURIA	S.PATTANAIAK	//
		VS	VS	0
		BIBHU PRASAD SARANGI		//
136	CONTC/0002719/2019	JOGENDRA BARAL	S.PATTANAIAK	//
		VS	VS	0

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137	CONTC/0002720/2019	BIBHU PRASAD SARANGI SRIKANTA JENA VS	ADV VS	// // 0
138	CONTC/0002721/2019	BIBHU PRASAD SARANGI CHITTARANJAN PARIDA VS	ADV VS	// // 0
139	CONTC/0002722/2019	BIBHU PRASAD SARANGI SHISHIR KU.BEHERA VS	S.PATTANAIAK VS	// // 0
140	CONTC/0002723/2019	CHITRA ARUMUGAM SUNIL YADAV VS	S.PATTANAIAK VS	// // 0
141	CONTC/0002724/2019	CHITRA ARUMUGAM RADHAKANTA SENAPATI VS	S.PATTANAIAK VS	// // 0
142	CONTC/0002725/2019	CHITRA ARUMUGAM DEBASHIS SAHOO VS	ADV VS	// // 0
143	CONTC/0002726/2019	SASWAT MISHRA SUSIL KUMAR MOHANTY VS	M/S.AVIJEET PAL VS	// // 0
144	CONTC/0002727/2019	NIHAR RANJAN PANIGRAHI GOLAK PATTANIK VS	AVIJIT PAL VS	// // 0
145	CONTC/0002728/2019	NIHAR RANJAN PANIGRAHI MAHENDRA KUMAR PATEL VS	ADV VS	// // 0
146	CONTC/0002729/2019	COMMISSIONER-CUM SECRETARY BANSIDHAR MANGARAJ VS	ADV VS	// // 0
147	CONTC/0002730/2019	R.K.VERMA JAYASHREE MISHRA VS	ADV VS	// // 0
		SASWAT MISHRA		//

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148	CONTC/0002731/2019	BIJAY KUMAR SATPATHY VS ASWINI KUMAR MISHRA	ADV VS	// ()
149	CONTC/0002732/2019	SANTOSH KUMAR KHANDA VS BIBHU PR.SARANGI	ADV VS	// ()
150	CONTC/0002733/2019	RANJIT SINGH THALUJA VS MADHUSMITA SAHOO	ADV VS	// ()
151	CONTC/0002734/2019	SHANKAR DAS VS M.MOHANTY	SIBA PRASAD SETHY VS	// ()
152	CRLA/0000960/2019	ARCHANA BEHERA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	PARADEEP /320 /2007 ()
153	CRLA/0000961/2019	TULASIRAM CHALIKI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	ORKEL /83 /2016 ()
154	CRLLP/0000110/2019	STATE OF ODISHA VS SHYAM HEMBRAM	ADDL.STANDING COUNSEL VS	KALINGA NAGAR /94 /2014 ()
155	CRLMC/0003526/2019	MAHESWAR PRADHAN VS STATE OF ODISHA	M/S.S.K.MOHANTY VS	BUGUDA /57 /2013 ()
156	CRLMC/0003527/2019	LALIT MOHANS AHOO VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	MAHILA P.S. BUXIBAZAR /104 /2017 ()
157	CRLMC/0003528/2019	NAKA DHARMA RAO @ N. DHAIMA RAO VS STATE OF ODISHA	H.N.MOHAPATRA VS	// S.D.M.,BERHAMPUR(Ganjam)
158	CRLMC/0003529/2019	SK. FIROZ VS STATE OF ODISHA	K.K.PAHIL VS	CRMC/0000243/2019 BINJHARPUR /9 /2016 ()
159	CRLMC/0003530/2019	ABHAYA@ABHIMANYU SETHY	PRAMODA KUMAR MISHRA	// RAJNAGAR /178 /2018

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0003531/2019	NILADRI SABAR	MAHENDRA KUMAR DAS	VIGILANCE PS (BERHAMPUR) /40 /2017
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0003532/2019	B.PRASAD RAO	BIBHUTI BHUSAN MISHRA 2	/ /0
		VS	VS	()
		NITYANANDA SAHOO		//
162	CRLMC/0003533/2019	RAJ KUAMR BISWAL	B.S.DAS	DUNGURIPALI /13 /2008
		VS	VS	()
		NARAYAN BISWAL		//
163	CRLMC/0003534/2019	ANIL KUMAR SINGH	S.D.DAS	LAKHANPUR /142 /2019
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0003535/2019	DILLIP@BHABANI PRASAD NANDA	MANAS CHAND	BANAPUR P.S. /268 /2011
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0003536/2019	RAMYAJYOTI PANDA	MANAS CHAND	BHAWANIPATNA TOWN /80 /2017
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0003537/2019	MOHAN CHANDRA BISWAL	PRADEEP KUMAR DAS	RAJNAGAR /32 /2002
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0003538/2019	SK.HASMAT	PRIYATAMA MOHANTA	/ /0
		VS	VS	()
		NAGMA KHATUN		//
168	CRLMC/0003539/2019	SASMITA MALLICK	KINTARA JENA	RAYAGADA TOWN /64 /2019
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0003540/2019	AMBIKA PRASAD DASH	S.K.DASH	JAGATSINGPUR /424 /2019
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0003541/2019	SURENDRA SAHU@SURENDRA KUMAR SAHU	S.SANTA KUMAR BARAL	MAHANGA /81 /2013
		VS	VS	()

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171	CRLMC/0003542/2019	STATE OF ODISHA MANUA@PRADEEP KUAMR NAYAK VS	P.C.MISHRA VS	// KENDRAPARA /328 /2018 ()
172	CRLMC/0003543/2019	STATE OF ODISHA RABINDRA NATH PARIDA VS	PRANAYA KUMAR DASH VS	// KHANTAPADA /358 /2019 ()
173	CRLMC/0003544/2019	STATE OF ODISHA DILLIP DAS VS	PRASANTA KUMAR ROUTRAY VS	// MAHANGA /22 /2017 ()
174	CRLMC/0003545/2019	STATE OF ODISHA PRADEEP KUMAR GIRI VS	SUNIL KUMAR PALEI VS	// / /0 ()
175	CRLMC/0003546/2019	STATE OF ODISHA SURYAKANTA DAS VS	SATYA NA.MISHRA 4 VS	// / /0 ()
176	CRLMC/0003547/2019	STATE OF ODISHA KAMAKALA NAYAK VS	JATESWAR NAYAK VS	// DARINGBADI /116 /2016 ()
177	CRLMC/0003548/2019	STATE OF ODISHA DILLIP KUMAR DASH VS	P.K.PANDA 3 VS	// / /0 ()
178	CRLMC/0003549/2019	STATE OF ODISHA SAROJ DASH VS	JAYADEBA BEHERA VS	// / /0 ()
179	CRLMC/0003550/2019	STATE OF ODISHA C. SOMASUNDARAM VS	DEVASHIS PANDA VS	// PARADEEP /38 /2011 ()
180	CRLMP/0001817/2019	STATE OF ODISHA PRAMILA MOHANTY VS	DEEPAK PANDA VS	// / /0 ()
181	CRLMP/0001818/2019	DIRECTOR, CBI JANAKI PALAI VS STATE OF ODISHA	RABI NARYAN NAYAK VS	// / /0 () //



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182	CRLMP/0001819/2019	RASMITA BEHERA @ MOHAPATRA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	/ /0 0 //
183	CRLMP/0001820/2019	SANDHYARANI PARIDA VS STATE OF ORISSA	S.K.NANDA 1 VS	/ /0 0 //
184	CRLMP/0001821/2019	NIRANJAN MADHEI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 0 //
185	CRLMP/0001822/2019	SANJU MALLICK VS STATE OF ORISSA	LAKSMIDHAR KABI VS	/ /0 0 //
186	CRLMP/0001823/2019	RESO KHATUN VS STATE OF ODISHA	B.S.DASPARIDA VS	/ /0 0 //
187	CRLMP/0001824/2019	REBATI PARIDA VS THE S.P, KENDRAPARA	MOHENDRA KUMAR MOHAPATRO VS	/ /0 0 //
188	CRLMP/0001825/2019	SABITA DAS VS STATE OF ORISSA	P.K.RATH 1 VS	/ /0 0 //
189	CRLMP/0001826/2019	PRAKASH KUMAR PALAI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 0 //
190	CRLMP/0001827/2019	AJIT KUMAR PANIGRAHI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	/ /0 0 //
191	CRLMP/0001828/2019	PRANORANJAN NAYAK VS STATE OF ODISHA	SUJATA JENA VS	/ /0 0 //
192	CRLMP/0001829/2019	SULACHANA BEHERA VS STATE OF ODISHA	R.N.MOHANTY VS	/ /0 0 //
193	CRLMP/0001830/2019	MITA MAHAPATRA	S.K.MOHANTY	/ /0

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		VS	VS	()
		STATE OF ORISSA		//
194	CRLMP/0001831/2019	SASADHAR ROUT	S.P.SWAIN	/ /0
		VS	VS	()
		S.P, BHADRAK		//
195	CRLMP/0001832/2019	BODI LOKONDA @ BADI LOKONDA	HAREKRUSHNA DASH	/ /0
		VS	VS	()
		ARUNDHATI LOKANDA		//
196	CRLREV/0000889/2019	PURNA CHANDRA TRIPATHY	CHINMAYA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
197	CRLREV/0000890/2019	RABI PRADHAN @ KANTAKULU	PRATAP CHANDRA MISHRA	BAMBARI /144 /2019
		VS	VS	()
		STATE OF ODISHA		//
198	CRLREV/0000891/2019	STATE OF ODISHA	SANGRAM DAS	/ /0
		VS	VS	()
		DOLAGOVINDA MAHARANA		//
199	CRLREV/0000892/2019	PRAMOD KUMAR DORA	SURYA NARAYAN BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
200	CRLREV/0000893/2019	JAGANNATH KHEMUNDU@BABU	SMRUTI RANJAN MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	CRLREV/0000894/2019	KIRAN BALA BHANJA	SOUMYA MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
202	FAO/0000997/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	P.K. COHADI	//
		VS	VS	()
		BIMBADHAR BEHERA		//
203	FAO/0000998/2019	CHANDRAMANI KHAMARI	PRASANTA KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
204	FAO/0000999/2019	SUSANTA KU.PATRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	()

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205	FAO/0001000/2019	STATE OF ODISHA STATE OF ODISHA VS	A.G.A. VS	// // 0
206	FAO/0001001/2019	MS. ASIMA SATPATHY CHINTAMANI PIDIKAKA VS	DHANANJAYA MUND VS	// // 0
207	FAO/0001002/2019	UNION OF INDIA THE MANAGER (LEGAL), M/S.RELIANCE G.I.C. VS	SUBODH SATPATHY VS	// // 0
208	FAO/0001003/2019	SUDARSAN PANI M.C. OF PANCHAYAT HIGH SCHOOL, POPARAMA VS	MAHENDRA KUMAR SAHOO VS	// // 0
209	FAO/0001004/2019	STATE OF ODISHA M.C. OF BHAIRABILAL U.P. SCHOOL VS	MAHENDRA KUMAR SAHOO VS	// // 0
210	FAO/0001005/2019	STATE OF ODISHA PRANATI BHUYAN VS	MAHENDRA KUMAR SAHOO VS	// // 0
211	FAO/0001006/2019	STATE OF ODISHA M.C. OF BANKANIDHI BALUNKESWAR BIDYANATH VS	MAHENDRA KUMAR SAHOO VS	// // 0
212	MACA/0000967/2019	STATE OF ODISHA NEW INDIA ASSURANCE CO. LTD. VS	M/S.S.K.SWAIN VS	// // 0
213	MACA/0000968/2019	M/S.H.S.CARRIER PRIYASIS DEHURY@PRIYABRATA DEHURY VS	PRASANNA KUMAR MISHRA VS	// // 0
214	MACA/0000969/2019	MANOJ KU.SAHOO NATIONAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // 0
215	MACA/0000970/2019	MANORAMA MAJHI DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. VS	PRASANTA KUMAR MAHALI VS	// // 0
		MINAKSHI MAHAKUD		//

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216	MACA/0000971/2019	M/S.NATIONAL INSURANCE CO. LTD. VS RAJESWARI DEVI	BIJOY DASMOHAPATRA VS	// 0 //
217	MACA/0000972/2019	PRAVAT DAS VS SAMAIRA KISHORE SAMAL	M/S.B.N.SAMANTARAY VS	// 0 //
218	MACA/0000973/2019	NATIONAL INSURANCE CO. LTD. VS SUKHCHAN SABAR	ANUPAM DASH VS	// 0 //
219	MACA/0000974/2019	PARSURAM NAYAK VS D.G. OF POLICE SP	M/S.B.N.SAMANTARAY VS	// 0 //
220	MATA/0000177/2019	MADHUSMITA PADHY VS JITENDRA KU.PADHY	DEBARAJ MOHANTY VS	// 0 //
221	RPFAM/0000311/2019	SOUBHAGYA RANJAN SAMANTARAY VS DEBAJANI SAMANTRAY	ASHOK KUMAR DAS VS	// 0 //
222	RPFAM/0000312/2019	MANAS RANJAN SETHY@MANAS CH.SETHY VS SHANTILATA SETHY	TAPAN KUMAR MOHANTY VS	// 0 //
223	RSA/0000375/2019	RANKANIDHI PANDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	// 0 //
224	RSA/0000376/2019	LACHHAMAN PATEL@MALI VS MATHURA PATEL@MALI	BISWARANJAN DAS VS	// 0 //
225	RSA/0000377/2019	PRADYUT KU.MOHANTY VS PRASANT KU.MOHANTY	BIPLAB KU.DASH VS	// 0 //
226	RSA/0000378/2019	RANJEETA ACHARYA VS SK.ZAINUL ABADIN	SAUMYA MISHRA VS	// 0 //
227	RSA/0000379/2019	CHHABITA KUMARI SAHU	N.N.MOHAPATRO	//

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		VS	VS	0
		SUKANTI SAHU		//
228	RVWPET/0000432/2019	BHUBANESWAR MUNICIPAL CORPORATION	PRADIPTA KUMAR MOHANTY	//
		VS	VS	0
		SACHIDANANDA DASH		//
229	RVWPET/0000433/2019	STATE OF ODISHA	A.G.A.	//
		VS	VS	0
		SARADA PRASANNA SAHU		//
230	TRP(C)/0000440/2019	M.PRABHAVATI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		K.LAKSHMIKANTA		//
231	TRP(C)/0000441/2019	ANGEL MISHRA	SRNIBASH SATAPATHY	//
		VS	VS	0
		DEBASISH MISHRA		//
232	TRP(C)/0000442/2019	RUDRA RANA	ASHOK KUMAR DAS	//
		VS	VS	0
		GOPAL BHOI		//
233	TRP(C)/0000443/2019	SMRUTIREKHA MISHRA	DAMODAR DEO	//
		VS	VS	0
		SWAYUAM SOURAV SATPATHY		//
234	TRP(C)/0000444/2019	PRABHAT KUMAR SAHU	GOPALA JENA	//
		VS	VS	0
		SANJUKTA NAYAK		//
235	TRP(C)/0000445/2019	PRABHAT KUMAR SAHU	GOPALA JENA	//
		VS	VS	0
		BABITA NAYAK		//
236	TRP(C)/0000446/2019	PRABHAT KUMAR SAHU	GOPALA JENA	//
		VS	VS	0
		LILIBALA SAHOO		//
237	TRP(C)/0000447/2019	JASHODA RANBI	M/S.B.B.SWAIN	//
		VS	VS	0
		MOGAL SINGH		//
238	TRP(C)/0000448/2019	PURNIMA MISHRA	PANCHANAN PANIGRAHI	//
		VS	VS	0

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239	TRPCRL/0000127/2019	SATYANARAYAN DASH SASMITA DIT@PADHI VS RAMAKANTA PADHI	ALOK KUMAR PANDA VS	// NAYAPALLI P.S. /196 /2019 ()
240	WA/0000677/2019	DUSMANTA KUMAR PALEI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// // ()
241	WA/0000678/2019	STATE OF ODISHA VS ALOK MISHRA	A.G.A. VS	// // ()
242	WA/0000679/2019	STATE OF ODISHA VS DR.MISS. APARNA DUTTA	A.G.A. VS	// // ()
243	WA/0000680/2019	HAREKRUSHNA PANDA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// // ()
244	WA/0000681/2019	THE URBAN COOPERATIVE BANK LTD. VS DY.REGR.OF COOPERATIVE SOCIEITIES	SUDARSHAN NANDA VS	// // ()
245	WA/0000682/2019	PRATAP CHANDRA SINGHSAMANTA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// // ()
246	WA/0000683/2019	DILLIP KUMAR SAHOO VS COLLECTOR-CUM-CEO,ZILLAPARISHAD KANDHAMAL	ADV. VS	// // ()
247	WP(C)/0027962/2019	LAXMIDHAR BARIK VS STATE OF ODISHA	M/S.RAMAKRISHNA BISOI VS	// // ()
248	WP(C)/0027963/2019	MADHUSMITA BARIK VS CHAIRMAN STATE TRANSPORT AUTHORITY,ODISHA	M/S. R.P.KAR VS	// // ()
249	WP(C)/0027964/2019	GAYATRI SAMAL VS STATE OF ORISSA	M/S.RAMA KRISHNA BISOI VS	// // ()

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250	WP(C)/0027965/2019	JAGABANDHU BISOI VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
251	WP(C)/0027966/2019	M/S.AUTOMOTIVES(INDIA) PVT.LTD. VS ORISSA STATE FINANCIAL CORPORATION (OSFC) LTD.	M/S.SOUMYA MISHRA VS	// 0 //
252	WP(C)/0027967/2019	PRAMOD KU.PRADHAN VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
253	WP(C)/0027968/2019	NANDA KISHORE NAYAK VS PRINCIPAL SECY. TO GOVT.	M/S.R.R.DAS VS	// 0 //
254	WP(C)/0027969/2019	RAMAKANTA KUMBRIKA VS STATE OF ODISHA	APARES BHOI VS	// 0 //
255	WP(C)/0027970/2019	KANAK RASHMI DAS VS PRINCIPAL SECY. TO GOVT.	M/S.R.R.DAS VS	// 0 //
256	WP(C)/0027971/2019	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.DEBASISH SAMAL VS	// 0 //
257	WP(C)/0027972/2019	AMRITA SAHU VS COMMISSIONER-CUM-SECRETARY. PANCHAYATI RAJ DEPT	SUSHANTA KU.JOSHI VS	// 0 //
258	WP(C)/0027973/2019	KANTANJALI SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0027974/2019	PRADEEP KUMAR JENA VS STATE OF ODISHA	M/S.TUSHAR KANTA NAYAK VS	// 0 //
260	WP(C)/0027975/2019	SADHU SARAN GUPTA VS STATE OF ODISHA	M/S.BIRAJA PRASANNA DAS VS	// 0 //
261	WP(C)/0027976/2019	SANJIB KU.SETHI	SHARMISTHA SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0027977/2019	MANOJ KUMAR PRADHAN	M/S.ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0027978/2019	NITYANANDA BEHERA	M/S.ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0027979/2019	KALPANA NAYAK	M/S. LALITENDU MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0027980/2019	SARAT KUMAR SAHOO	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0027981/2019	TANKADHAR DIANI	M/S.ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0027982/2019	TAPASWINI MALLIK	M/S.ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0027983/2019	DURGA CHARAN NANDA	M/S. ANIL KUMAR BEHERA	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY		//
269	WP(C)/0027984/2019	RABINDRA NAYAK	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0027985/2019	DAYANANDA SUNDARAY	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		CHAIRMAN, PARADIP PORT MANAGEMENT COMMITTEE		//
271	WP(C)/0027986/2019	KESHAB CHANDRA DALAI	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0027987/2019	MAHAMMED YAMIN	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0



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273	WP(C)/0027988/2019	DIRECTOR OF HIGHER EDUCATION,ORISSA SATYABHUSAN BARICK VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// // 0 //
274	WP(C)/0027989/2019	RATNAKAR SAHOO VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
275	WP(C)/0027990/2019	NIRANJAN DASH VS SECRETARY TO GOVT.PANCHAYATI RAJ AND DRINKING WATER DEPT.	MANAS PATI VS	// 0 //
276	WP(C)/0027991/2019	JAJATI SAHOO VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
277	WP(C)/0027992/2019	AKSHYA KUAMR NAYAK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
278	WP(C)/0027993/2019	PRAFULLA KUMAR SAMAL VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
279	WP(C)/0027994/2019	ARABINDA MISHRA VS SECRETARY TO GOVT.PANCHAYATI RAJ AND DRINKING WATER DEPT	MANAS PATI VS	// 0 //
280	WP(C)/0027995/2019	BENUDHAR NAIL VS STATE OF ODISHA	M/S.MANAS PATI VS	// 0 //
281	WP(C)/0027996/2019	BIDYADHAR PRADHAN VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
282	WP(C)/0027997/2019	RAMESH CHANDRA DHAL VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
283	WP(C)/0027998/2019	PRAMOD KUMAR DAS VS SECRETARY TO GOVT.PANCHAYATI RAJ AND DRINKING	MANAS PATI VS	// 0 //

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284	WP(C)/0027999/2019	BHARAT CHARAN NAYAK VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
285	WP(C)/0028000/2019	GAGAN BIHARI MOHANTY VS SECRETARY TO GOVT.PANCHAYATI RAJ AND DRINKING	MANAS PATI VS	// 0 //
286	WP(C)/0028001/2019	SUNIRMAL MUKHERJEE VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// 0 //
287	WP(C)/0028002/2019	SASHADHAR BEHERA VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
288	WP(C)/0028003/2019	PRAVAKAR SAHOO VS SECRETARY TO GOVT.PANCHAYATI RAJ AND DRINKING	MANAS PATI VS	// 0 //
289	WP(C)/0028004/2019	KALANDI CHARAN JENA VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
290	WP(C)/0028005/2019	JANARDAN DASH VS SECRETARY TO GOVT.PANCHAYATI RAJ AND DRINKING	MANAS PATI VS	// 0 //
291	WP(C)/0028006/2019	LAKSMIKANTA SAHOO VS STATE OF ODISHA	M/S.SIDHARTHA SWAIN VS	// 0 //
292	WP(C)/0028007/2019	SIBARAM BEHERA VS STATE OF ODISHA	M/S.ANUP UDAYA SENAPATI VS	// 0 //
293	WP(C)/0028008/2019	KARTIKESWAR BRAHMA VS STATE OF ODISHA	M/S.B.N.PANDA (2) VS	// 0 //
294	WP(C)/0028009/2019	SUSHRI SARITA MALLICK VS STATE OF ODISHA	M/S.RAMA CHANDRA RAY VS	// 0 //
295	WP(C)/0028010/2019	JHANSIRANI BHUYAN	M/S.SATYAJIT MOHAPATRA (2)	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0028011/2019	SAROJINI MOHAPATRA	M/S.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0028012/2019	M/S.SANTI 1 BRICKS	AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM,BALASORE		//
298	WP(C)/0028013/2019	SANJUKTA PATRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0028014/2019	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		BIRA BARA NAYAK		//
300	WP(C)/0028015/2019	M/S.DEVEE BRICKS	AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, BALASORE		//
301	WP(C)/0028016/2019	MANGARAJ SWAIN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0028017/2019	STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
		CHITTA RANJAN ROUT		//
303	WP(C)/0028018/2019	SRIKANT PUROHIT	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0028019/2019	M/S.SEVEN BRICKS	AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, BALASORE		//
305	WP(C)/0028020/2019	RAJESH KUMAR SWAIN	RUDRA NARAYAN PARIJA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0028021/2019	GOPINATH JENA	M/S.BIPLAB MOHANTY	//
		VS	VS	0

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307	WP(C)/0028022/2019	STATE OF ODISHA PRATIK MOHANTY VS	PRASANNA KUMAR MOHANTY VS	// // 0
308	WP(C)/0028023/2019	CHSE, ODISHA NIRUPAMA NAYAK VS	M/S.NAYAN BEHARI DAS VS	// // 0
309	WP(C)/0028024/2019	STATE OF ODISHA SUNITA SWAIN VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
310	WP(C)/0028025/2019	STATE OF ODISHA PRIYA RANJAN DASH VS	P.K.MOHANTY VS	// // 0
311	WP(C)/0028026/2019	WESCO. LTD MADHUSUDAN BARIK VS	M/S.JITENDRA KUMAR DIGAL VS	// // 0
312	WP(C)/0028027/2019	STATE OF ODISHA SAMAI @ SAMAY MARANDI VS	M/S.BIJAYA KUMAR BEHERA-1 VS	// // 0
313	WP(C)/0028028/2019	STATE OF ODISHA MUKTIKANTA SAMAL VS	M/S.BIJAYA KUMAR BEHERA-1 VS	// // 0
314	WP(C)/0028029/2019	STATE OF ODISHA M/S NITIRAJ ENGINEER LTD. VS	M/S.SANTANU KUMAR SARANGI VS	// // 0
315	WP(C)/0028030/2019	ODISHA STATE AGRICULTURAL MARKETING BOARD SUDARSAN SWAIN VS	M/S.ER.NAGEDRA KUMAR MOHANTY VS	// // 0
316	WP(C)/0028031/2019	STATE OF ODISHA SURESH CHANDRA MAHANTA VS	K.K.SWAIN VS	// // 0
317	WP(C)/0028032/2019	STATE OF ODISHA NABA KISHORE SAHOO VS	K.K.SWAIN VS	// // 0
		STATE OF ODISHA		//

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318	WP(C)/0028033/2019	TUKUNA PRADHAN VS STATE OF ODISHA	M/S.M/S.GOPAL KRISHNA NAYAK VS	// 0 //
319	WP(C)/0028034/2019	DURGA CHARAN DAS VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
320	WP(C)/0028035/2019	DR.BISHMITA MALLICK VS GOVT.OF ODISHA	M/S.C.P.SAHANI VS	// 0 //
321	WP(C)/0028036/2019	NILAMANI PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
322	WP(C)/0028037/2019	ARABINDA MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
323	WP(C)/0028038/2019	CHULAPANI SAHU VS THE COLLECTOR CUM CEO ZILLA PARISHAD,KALAHANDI	M/S. ARIJEET MISHRA VS	// 0 //
324	WP(C)/0028039/2019	TRILOCHAN MISHRA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
325	WP(C)/0028040/2019	SHYAM SUNDAR GOCHHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
326	WP(C)/0028041/2019	SANATAN MOHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
327	WP(C)/0028042/2019	SUSANTA KUMAR PATEL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
328	WP(C)/0028043/2019	CHARUPAMA KANDI VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
329	WP(C)/0028044/2019	PRAFULLA KUMAR PRADHAN	M/S. J.K LENKA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0028045/2019	SIMANCHALA GANTAYAT	M/S.SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES		//
331	WP(C)/0028046/2019	SUBASH GARNAIK	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0028047/2019	SUNIL KUMAR MOHANTY	M/S.SHAKTI DATTA TRIPATHY	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES		//
333	WP(C)/0028048/2019	BIREN SAHU	M/S.D.K.SAHOO (1)	//
		VS	VS	0
		THE COLLECTOR-CUM-DM, BALASORE		//
334	WP(C)/0028049/2019	S.PURNACHANDRA RAO	M/S.RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0028050/2019	CHITTARANJAN BAUG	M/S.D.K.SAHOO (1)	//
		VS	VS	0
		THE COLLECTOR-CUM-DM, BALASORE		//
336	WP(C)/0028051/2019	M.LAXMIKANTA PATRA	M/S.RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0028052/2019	SBM NIRMAN CONSTRUCTION PVT.	M/S.PRABODHA CH.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0028053/2019	DURYODHAN ROUT	M/S. J.K LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0028054/2019	A.LATA RAO	M/S.RANJAN KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0028055/2019	M.A.RABANAMMA	M/S.RANJAN KUMAR ROUT	//
		VS	VS	0

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341	WP(C)/0028056/2019	STATE OF ODISHA NITYANANDA MANTRI VS	JITENDRA KUMAR DIGAL VS	// // 0
342	WP(C)/0028057/2019	STATE OF ODISHA MAMATA MISHRA VS	RAMAKANTA SAHOO VS	// // 0
343	WP(C)/0028058/2019	STATE OF ODISHA SMITA PATRA VS	M/S. J.K LENKA VS	// // 0
344	WP(C)/0028059/2019	STATE OF ODISHA NARAYAN PANDA VS	RAMAKANTA SAHOO VS	// // 0
345	WP(C)/0028060/2019	STATE OF ODISHA PRANABANDHU MAHANAYAK VS	RAMAKANTA SAHOO VS	// // 0
346	WP(C)/0028061/2019	STATE OF ODISHA MANAS KUMAR ROUT VS	M/S.SACHIDANANDA NAYAK VS	// // 0
347	WP(C)/0028062/2019	GOVT.OF ODISHA RAJASHREE SINGH VS	RAMAKANTA SAHOO VS	// // 0
348	WP(C)/0028063/2019	STATE OF ODISHA ASHOK KUMAR SUBUDHI VS	A.S.PAUL VS	// // 0
349	WP(C)/0028064/2019	STATE OF ODISHA MANU SINGH VS	M/S.BHASKAR CHANDRA PANDA VS	// // 0
350	WP(C)/0028065/2019	STATE OF ODISHA SANKARSAN MISHRA VS	M/S.J.K LENKA VS	// // 0
351	WP(C)/0028066/2019	STATE OF ODISHA PABITRA MOHAN SAHOO VS STATE OF ODISHA	M/S.H.M.DHAL VS	// // 0 //

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352	WP(C)/0028067/2019	DIBAKAR ROUT VS STATE OF ODISHA	M/S.H.M.DHAL VS	// 0 //
353	WP(C)/0028068/2019	PARSURAM BEHERA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
354	WP(C)/0028069/2019	RADHASHYAM MAHARANA VS ADDL.COMMISSIONER SETTLEMENT AND CONSOLIDATION,CUTTACK	M/S.R.K.SUTAR VS	// 0 //
355	WP(C)/0028070/2019	PRIYADA PRASANNA MOHAPATRA VS STATE OF ODISHA	M/S.JYOTI PATNAIK VS	// 0 //
356	WP(C)/0028071/2019	BHUBAN KAND VS STATE OF ODISHA	M/S.BIKRAM CHANDRA GHADEI VS	// 0 //
357	WP(C)/0028072/2019	UGRESEN SETHI VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //
358	WP(C)/0028073/2019	DIPTIKANTA DORA VS STATE OF ODISHA	M/S. J.K LENKA VS	// 0 //
359	WP(C)/0028074/2019	STATE OF ODISHA VS SHIBA CHARAN BAL	ADDL.GOV.T. ADVOCATE VS	// 0 //
360	WP(C)/0028075/2019	PANCHANAN TANTI VS STATE OF ODISHA	M/S.K.SWAIN VS	// 0 //
361	WP(C)/0028076/2019	HARAPRIYA MISHRA VS STATE OF ODISHA	M/S. SURYAKANTA PRADHAN VS	// 0 //
362	WP(C)/0028077/2019	LABANYENDU MOHANTY VS STATE OF ODISHA	M/S. J.K LENKA VS	// 0 //
363	WP(C)/0028078/2019	NARAYAN PANDA	DURGESH NARAYAN RATH	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0028079/2019	KANCHAN ROUT	RAS BIHARI MOHAPATRA	//
		VS	VS	0
		OAT, CUTTACK		//
365	WP(C)/0028080/2019	SASHIBHUSAN BHUE	JUGALA KISHORE PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0028081/2019	MAHESWAR NAYAK	M/S.J.K LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0028082/2019	DR.NIMAIN CHARAN NAYAK	RAS BIHARI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0028083/2019	ASHOK KUMAR BEHERA	SATYAJIT MUKHERJEE	//
		VS	VS	0
		THE CHAIRMAN CUM MANAGING DIRECTOR		//
369	WP(C)/0028084/2019	BIRANCHI NAIK	M/S. SANGRAM KUMAR SINGH	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE, CRPF,C.G.O COMPLEX		//
370	WP(C)/0028085/2019	LAXMAN BEHERA	ASHOK PATTANAIAK	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA		//
371	WP(C)/0028086/2019	PRAVA MAYEE TRIPATHY	M/S.ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0028087/2019	GOURANGA CHARAN ROUT	M/S.J.K LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0028088/2019	SOMANATH BEHERA	M/S. SANGRAM KUMAR SINGH	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE CRPF, C.G.O COMPLEX		//
374	WP(C)/0028089/2019	MANGOBINDA BEJ	MANASI MOHAPATRA	//
		VS	VS	0

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375	WP(C)/0028090/2019	STATE OF ODISHA SIBA CHARAN SETHI VS	M/S.SANGRAM KUMAR SINGH VS	// // 0
376	WP(C)/0028091/2019	DIRECTOR GENERAL OF POLICE,CRPF,C.G.O COMPLEX SUCHITRA BEHERA VS	M/S.ARJUNA CHARANA BEHERA VS	// // 0
377	WP(C)/0028092/2019	STATE OF ODISHA BALARAM SAHOO VS	M/S.J.K LENKA VS	// // 0
378	WP(C)/0028093/2019	STATE OF ODISHA KARTIKESWAR NAIK VS	M/S.SANGRAM KUMAR SINGH VS	// // 0
379	WP(C)/0028094/2019	DIRECTOR GENERAL OF POLICE CRPF.C.G.O. COMPEX TAPASWINI DAS VS	JAJATI KISHORE MOHANTY VS	// // 0
380	WP(C)/0028095/2019	STATE OF ODISHA ASOKA KUMAR DHALASAMANTA VS	JITENDRA KUMAR DIGAL VS	// // 0
381	WP(C)/0028096/2019	STATE OF ODISHA UPENDRA KUMAR MODI VS	M/S. SANGRAM KUMAR SINGH VS	// // 0
382	WP(C)/0028097/2019	DIRECTOR GENERAL OF POLICE CRPF, C.G.O COMPLEX IGNATITIOUS KHAKA VS	M/S. BASUDEBA ROUT VS	// // 0
383	WP(C)/0028098/2019	DIRECTOR OF GENERAL OF POLICE CRPF, C.G.O COMPLEX HRUDANANDA PRADHAN VS	M/S. BHAGABAN BEHERA VS	// // 0
384	WP(C)/0028099/2019	STATE OF ODISHA BAPI RANJAN TURUK VS	DIPTI RANJAN BHOKTA VS	// // 0
385	WP(C)/0028100/2019	STATE OF ODISHA GANDHARBA BEHERA VS STATE OF ODISHA	M/S.BHAGABAN BEHERA VS	// // 0 //

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386	WP(C)/0028101/2019	RAJESH BHADRA VS STATE OF ODISHA	M/S.BIBEKANANDA BHUYAN VS	// 0 //
387	WP(C)/0028102/2019	RAJESH BHADRA VS STATE OF ODISHA	M/S. BIBEKANANDA BHUYAN VS	// 0 //
388	WP(C)/0028103/2019	GAGAN BIHARI PATRA VS STATE OF ODISHA	M/S.SUKANTA KU.DALAI VS	// 0 //
389	WP(C)/0028104/2019	STATE OF ODISHA VS OAT, CUTTACK	ADDL.STANDING COUNSEL VS	// 0 //
390	WP(C)/0028105/2019	BABULI NAYAK VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
391	WP(C)/0028106/2019	BIJAY KUMAR BHANJA VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
392	WP(C)/0028107/2019	ASHOK KUMAR MAJHI VS STATE OF ODISHA	M/S.DEBENDRA DHAR VS	// 0 //
393	WP(C)/0028108/2019	HIMANSU SEKHAR SATAPATHY VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
394	WP(C)/0028109/2019	PRADIP BISWAL VS STATE OF ODISHA	M/S. BIRAJA PRASANNA SATAPATHY VS	// 0 //
395	WP(C)/0028110/2019	PRADIP KUMAR DASH VS STATE OF ODISHA	M/S.DURGESH NARAYAN RATH VS	// 0 //
396	WP(C)/0028111/2019	PRASANNA KUMAR PATI VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
397	WP(C)/0028112/2019	JYOTSNAMAYEE PANDA	M/S.SANGRAM JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0028113/2019	PRATAP CHANDRA KUANAR	BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0028114/2019	HEMANTA PRADHAN	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0028115/2019	BISHNUE BHUE	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0028116/2019	BASANTA KUMAR PRADHAN	M/S.U.R.BASTIA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0028117/2019	ABHIRAM MALIK	M/S.SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0028118/2019	SHASHIKANTAQ MOHNATY	MR.U.R.BASTIA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0028119/2019	MANOJ KUMAR SUNDARRAY	MR.U.R.BASTIA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0028120/2019	JANGYASENI MAHANTA	M/S.S.N.B.RAY	//
		VS	VS	0
		GUMABANTA MOHANTA		//
406	WP(C)/0028121/2019	M/S KRIDAY REALTY PVT.LTD	M/S.RAMESH CHANDRA JENA	//
		VS	VS	0
		THE UNION OF INDIA		//
407	WP(C)/0028122/2019	JITENDRA KUMAR SAHOO	M/S.SANJIB MOHANTY	//
		VS	VS	0
		THE STATE OF ODISHA		//
408	WP(C)/0028123/2019	SURENDRA KUMAR NAIK	M/S. ABHIRAM SWAIN	//
		VS	VS	0

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409	WP(C)/0028124/2019	STATE OF ODISHA GANDHI DEBTA VS	M/S.DURGESH NARAYAN RATH VS	// // 0
410	WP(C)/0028125/2019	STATE OF ODISHA SHANTILATA ROUT VS	M/S.K.K.SWAIN VS	// // 0
411	WP(C)/0028126/2019	STATE OF ODISHA BIBEKANANDA JAL VS	M/S.DURGESH NARAYAN RATH VS	// // 0
412	WP(C)/0028127/2019	STATE OF ODISHA NILAKANTHA PRADHAN VS	M/S.SANKAR PRASAD PANI VS	// // 0
413	WP(C)/0028128/2019	STATE OF ODISHA NIGAMANANDA MISHRA VS	M/S.DURGESH NARAYAN RATH VS	// // 0
414	WP(C)/0028129/2019	STATE OF ODISHA NALINI DASH VS	M/S. AKSHYA KU MOHAPATRA VS	// // 0
415	WP(C)/0028130/2019	STATE OF ODISHA KALINGANAGAR PARIBESH SURAKSHYA SAMITHI VS	M/S.SANKAR PRASAD PANI VS	// // 0
416	WP(C)/0028131/2019	STATE OF ODISHA DILIP KUMAR PANDA VS	M/S.DURGESH NARAYAN RATH VS	// // 0
417	WP(C)/0028132/2019	STATE OF ODISHA SURENDRA KUMAR MAHAPATRA VS	M/S.DURGESH NARAYAN RATH VS	// // 0
418	WP(C)/0028133/2019	STATE OF ODISHA CHANDRA SEKHAR KATHAR VS	M/S.SANKAR PRASAD PANI VS	// // 0
419	WP(C)/0028134/2019	STATE OF ODISHA MANAS RANJAN MOHANTY VS	MR.U.R.BASTIA VS	// // 0
		STATE OF ODISHA		//

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420	WP(C)/0028135/2019	GOPABANDHU PADHI VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
421	WP(C)/0028136/2019	SILENDRA NARAYAN PANDA VS THE CHIEF COMMISSIONER,CGST,KHURDA	M/S.PK MOHANTY VS	// 0 //
422	WP(C)/0028137/2019	NABIN CHANDRA PRADHAN VS STATE OF ODISHA	M/S.DURGESH NARAYAN RATH VS	// 0 //
423	WP(C)/0028138/2019	KISHORE CHANDRA BARIK VS STATE OF ORISSA	M/S.SANJIB MOHANTY VS	// 0 //
424	WP(C)/0028139/2019	LT COL MUKUL CHAUHAN VS UNION OF INDIA	 VS	// 0 //
425	WP(C)/0028140/2019	URBASI SAHOO VS STATE OF ORISSA	M/S.SANJIB MOHANTY VS	// 0 //
426	WP(C)/0028141/2019	LACHHU MAHANTA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
427	WP(C)/0028142/2019	BALABATI NAHAK VS STATE OF ORISSA	M/S.SANJIB MOHANTY VS	// 0 //
428	WP(C)/0028143/2019	D.ANANDA VS STATE OF ODISHA	M/S. KRISHNA CHANDRA SAHU VS	// 0 //
429	WP(C)/0028144/2019	MAHESWAR DHAL VS STATE OF ORISSA	M/S.SANJIB MOHANTY VS	// 0 //
430	WP(C)/0028145/2019	KAMALAKANTA RANA VS STATE OF ODISHA	M/S. KRISHNA CHANDRA SAHU VS	// 0 //
431	WP(C)/0028146/2019	REETA PAIKRAY	M/S.B.K MAHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0028147/2019	ASWINI KUMAR RATH	M/S.HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0028148/2019	BIJAYA KUMAR DAKUA	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0028149/2019	SURENDRANATH PRADHAN	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0028150/2019	ANIRBAN NAYAK	M/S.SANTOSH KUMAR BEHERA	//
		VS	VS	0
		AUTHORIZED OFFICER CUM CHIEF MANAGER BANK OF BARODA		//
436	WP(C)/0028151/2019	DAKTER PRADHAN	M/S.S. PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0028152/2019	BALARAM BARIK	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0028153/2019	M/S.SARALA PROJECT WORKS PVT.LTD.	M/S.S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0028154/2019	SANTOSH SAHU	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0028155/2019	SUBASINI MOHANTA	M/S.D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0028156/2019	JAYNARAYAN TRIPATHY	M/S.PRABHAT KUMAR PRAHARAJ	//
		VS	VS	0
		BIJAYNARAYAN TRIPATHY		//
442	WP(C)/0028157/2019	SIMANCHAL PRADHAN	M/S.DURGESH NARAYAN RATH	//
		VS	VS	0

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443	WP(C)/0028158/2019	STATE OF ODISHA GOPINATH PRUSTY VS	M/S.KSHIROD KUMAR MOHAPATRA VS	// // 0
444	WP(C)/0028159/2019	STATE OF ODISHA GHUNDU GOPAL PANIGRAHI VS	M/S.S.PATTNAIK VS	// // 0
445	WP(C)/0028160/2019	STATE OF ODISHA STATE OF ODISHA VS	ADDL, GOVT.ADVOCATE VS	// // 0
446	WP(C)/0028161/2019	SISIR KUMAR RAY PRAMOD KUMAR PRADHAN VS	M/S.DURGESH NARAYAN RATH VS	// // 0
447	WP(C)/0028162/2019	STATE OF ODISHA NIRMAL KUMAR SAHOO VS	M/S.BIBHUTI BHUSAN MISHRA-2 VS	// // 0
448	WP(C)/0028163/2019	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOVT.ADVOCATE VS	// // 0
449	WP(C)/0028164/2019	PANJAK CHARAN SAHOO ABHIMANYU PRADHAN VS	M/S.DURGESH NARAYAN RATH VS	// // 0
450	WP(C)/0028165/2019	STATE OF ODISHA SAROJ KUMAR DWARI VS	M/S.SIBA PRASAD PATI VS	// // 0
451	WP(C)/0028166/2019	STATE OF ODISHA ANAND ACHARYA VS	M/S. PRONOY MOHANTY VS	// // 0
452	WP(C)/0028167/2019	COLLECTOR, JAJPUR NARENDRA KUMAR MISRA VS	DURGESH NARYAN RATH VS	// // 0
453	WP(C)/0028168/2019	STATE OF ODISHA STATE OF ODISHA VS TAPAN KUMAR MOHANTY	ADDL.GOVT.ADVOCATE VS	// // 0 //



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454	WP(C)/0028169/2019	SUDARSAN NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
455	WP(C)/0028170/2019	BABULA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
456	WP(C)/0028171/2019	STATE OF ODISHA VS ASHOK KUMAR SAMAL	ADDL.GOV.T.ADVOCATE VS	// 0 //
457	WP(C)/0028172/2019	BIBHUTI RANJAN PANDA VS STATE OF ODISHA	M/S.SIBA PRASAD PATI VS	// 0 //
458	WP(C)/0028173/2019	BICHITRA KU.SAHOO VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
459	WP(C)/0028174/2019	STATE OF ODISHA VS NIMAIN CHARAN PATTNAIK	ADDL.GOV.T.ADVOCATE VS	// 0 //
460	WP(C)/0028175/2019	DANDA SUNA VS STATE OF ODISHA	M/S.MOHENDRA KUMAR MOHAPATRO VS	// 0 //
461	WP(C)/0028176/2019	SURENDRA HEMBRAM VS STATE OF ODISHA	M/S.ASMIYA RANJAN MAJHI VS	// 0 //
462	WP(C)/0028177/2019	SUDARSAN DAS VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
463	WP(C)/0028178/2019	CHANDAN KUMAR NAIK VS G.M,LINGARAJ AREA,MAHANADI COAL FIELDS LTD	M/S.D.K PATTANAIAK VS	// 0 //
464	WP(C)/0028179/2019	SURESH CHANDRA PARIDA VS STATE OF ODISHA	M/S.PRADIPTA KUMAR MOHANTY VS	// 0 //
465	WP(C)/0028180/2019	SUDARSHAN NANDY	M/S.TUSAR KUMAR MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0028181/2019	SUBRATA KUMAR MOHANTY	M/S.TUSAR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0028182/2019	TRINATH SAHOO	M/S.PRONOY MOHANTY	//
		VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY		//
468	WP(C)/0028183/2019	NARASINGH PARIDA	M/S. GOPINATH MISHRA	//
		VS	VS	0
		COLLECTOR PURI		//
469	WP(C)/0028184/2019	MINAKETAN BEHERA	M/S.ASIT KUMAR JENA	//
		VS	VS	0
		ZONAL MANAGER,ANDHRA BANK		//
470	WP(C)/0028185/2019	JENA HEMBRAM	M/S.ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0028186/2019	INDRAMANI PANI	M/S.ASMIYA RANJAN MAJHI	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0028187/2019	SRIKANTA BEHERA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0028188/2019	MADHUSMITA NAYAK	M/S.ASMIYA RANJAN MAJHI	//
		VS	VS	0
		DARPA NARAYAN NAYAK		//
474	WP(C)/0028189/2019	CHAKRADHAR NAYAK	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0028190/2019	BALADEV PATRA	M/S.KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0028191/2019	DEBRAJ NAYAK	M/S.A.P.BOSE	//
		VS	VS	0

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477	WP(C)/0028192/2019	STATE OF ODISHA JALADHAR ROUT VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
478	WP(C)/0028193/2019	STATE OF ODISHA TAHER KHAN VS	M/S.AJAYA KU. MOHARANA VS	// // 0
479	WP(C)/0028194/2019	STATE OF ODISHA DEBAJANI NAYAK VS	M/S.A.P.BOSR VS	// // 0
480	WP(C)/0028195/2019	STATE OF ODISHA MANGULU MADKAMI VS	M/S.KRISHNA CHANDRA SAHU VS	// // 0
481	WP(C)/0028196/2019	STATE OF ODISHA BAIDHARA SAHOO VS	DILLIP KU MISHRA VS	// // 0
482	WP(C)/0028197/2019	PURNA CHANDRA SAHOO PARTHA SARATHI NAYAK VS	M/S.A.P.BOSE VS	// // 0
483	WP(C)/0028198/2019	STATE OF ODISHA SANGRAM PATRA VS	M/S. D.N MAHAPATRA VS	// // 0
484	WP(C)/0028199/2019	STATE OF ODISHA RAJARANI NAYAK VS	M/S.A.P.BOSE VS	// // 0
485	WP(C)/0028200/2019	STATE OF ODISHA J.PARVATI VS	M/S.S.P PATRO VS	// // 0
486	WP(C)/0028201/2019	STATE OF ODISHA TUKU BEHERA VS	M/S.A.P.BOSE VS	// // 0
487	WP(C)/0028202/2019	STATE OF ODISHA PINKI BISWALL VS STATE OF ODISHA	M/S.A.P.BOSE VS	// // 0 //

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488	WP(C)/0028203/2019	PURNA CHANDRA DASH VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
489	WP(C)/0028204/2019	DR.LAXMIDHAR ROUT VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
490	WP(C)/0028205/2019	JAYANTA KUMAR BEHERA VS STATE OF ODISHA	M/S.A.P.BOSE VS	// 0 //
491	WP(C)/0028206/2019	BAIRAGI CHARAN SAHOO VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
492	WP(C)/0028207/2019	DANDAPANI NAYAK VS STATE OF ODISHA	M/S.A.P.BOSE VS	// 0 //
493	WP(C)/0028208/2019	SUKANTA NANDI VS COLLECTOR CUM-D.M, BALASORE	M/S.BANSIDHAR BAUG VS	// 0 //
494	WP(C)/0028209/2019	ARUN KUMAR DAS VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
495	WP(C)/0028210/2019	RAMESH CHANDRA MAHARANA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
496	WP(C)/0028211/2019	GITA BEHERA VS STATE OF ODISHA	M/S.A.P.BOSE VS	// 0 //
497	WP(C)/0028212/2019	PRADEEP KUMAR TUNGA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
498	WP(C)/0028213/2019	PRADEEP KUMAR BARIK VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
499	WP(C)/0028214/2019	SULOCHANA BEHERA	M/S.A.P.BOSE	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0028215/2019	PRATIMA KUMARI MOHANTY	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0028216/2019	SANATAN SAHOO	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0028217/2019	JAYANTI DAS	M/S.BANSIDHAR BAUG	//
		VS	VS	0
		COLLECTOR CUM- D.M,BALASORE		//
503	WP(C)/0028218/2019	SANJUKTARANI JENA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0028219/2019	BHUBANESWAR MOHANTA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0028220/2019	GOURA CHANDRA MOHANTA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0028221/2019	MANA MEHER	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0028222/2019	GANESH CHOUDHARY	M/S.J.K.DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0028223/2019	SATCHIDANANDA BEHERA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0028224/2019	JAGAT JIBAN PRADHAN	M/S.BANSIDHAR BAUG	//
		VS	VS	0
		COLLECTOR CUM-D.M,BALASORE		//
510	WP(C)/0028225/2019	PURUSOTTAM TRIPATHY	M/S.L.K.MOHANTY	//
		VS	VS	0

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511	WP(C)/0028226/2019	STATE OF ORISSA MANORANJAN MISHRA VS	M/S.K.K.SWAIN VS	// // 0
512	WP(C)/0028227/2019	STATE OF ODISHA RINA LATA DAS VS	M/S.K.K.SWAIN VS	// // 0
513	WP(C)/0028228/2019	STATE OF ODISHA SURENDRA NATH MOHAPATRA VS	M/S.GOPABANDHU DASH VS	// // 0
514	WP(C)/0028229/2019	UNION OF INDIA HARISHANKAR JENA VS	RAMAKANTA SARANGI VS	// // 0
515	WP(C)/0028230/2019	THE OFDC LTD PRASANTA KUMAR DAS VS	M/S.K.K.SWAIN VS	// // 0
516	WP(C)/0028231/2019	STATE OF ODISHA SUDHIR KUMAR NANDI VS	M/S.BANSIDHAR BAUG VS	// // 0
517	WP(C)/0028232/2019	COLLECTOR CUM-D.M.BALASORE RAJLAXMI DAS MOHAPATRA VS	L.K.MOHANTY VS	// // 0
518	WP(C)/0028233/2019	STATE OF ORISSA LAXMIDHAR MOHAPATRA VS	M/S. ANURAGA MOHAPATRA VS	// // 0
519	WP(C)/0028234/2019	COLLECTOR CUM DISTRICT MAGISTRATE,JAGATSINGHPU SHANTILATA PRADHAN VS	M/S.BANSIDHAR BAUG VS	// // 0
520	WP(C)/0028235/2019	COLLECTOR-CUM-D.M.BALASORE CHANDRA SEKHAR PRADHAN VS	M/S.L.K.MOHANTY VS	// // 0
521	WP(C)/0028236/2019	STATE OF ORISSA SUBASH CHANDRA MOHANTA VS	M/S. S.K.SAMAL VS	// // 0
		STATE OF ODISHA		//

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522	WP(C)/0028237/2019	REBATI MUDULI VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL CUTTACK	M/S. S.D.ROUTRAY VS	// 0 //
523	WP(C)/0028238/2019	PRIYANKA SAMAL VS SETTLEMENT OFFICER,JOBRA,CUTTACK	M/S.S.K NAYAK VS	// 0 //
524	WP(C)/0028239/2019	JYOTSNAMAYEE NAYAK VS STATE OF ORISSA	M/S.L.K.MOHANTY VS	// 0 //
525	WP(C)/0028240/2019	PATAWARI PRADHAN VS STATE OF ODISHA	M/S.NIRANJAN PANDA VS	// 0 //
526	WP(C)/0028241/2019	SURENDRA KUMAR BHOI VS STATE OF ODISHA	M/S.S.PATTANAİK VS	// 0 //
527	WP(C)/0028242/2019	BHIKARI NAYAK VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
528	WP(C)/0028243/2019	KALPALATA PANDA VS STATE OF ODISHA	M/S. S.PATTANAİK VS	// 0 //
529	WP(C)/0028244/2019	AJAY KUMAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
530	WP(C)/0028245/2019	FALGUNI JAGDEV VS SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	M/S.RABINDRA KUMAR PATNAİK VS	// 0 //
531	WP(C)/0028246/2019	JOGENDRAS DAS VS STATE OF ODISHA	M/S.BAIBASWATA PANIGRAHI2 VS	// 0 //
532	WP(C)/0028247/2019	LATIKA MISHRA VS STATE OF ODISHA	M/S.B.N.SAMANTARAY VS	// 0 //
533	WP(C)/0028248/2019	ANITA NAYAK	AMIT PRASAD BOSE	//

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		VS	VS	0
		STATE OF ODISHA		//
534	WP(C)/0028249/2019	RAMA CHANDRA LAGURI	SWAYMJIT ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0028250/2019	BHASWAR DAS	M/S.B.N.SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
536	WP(C)/0028251/2019	BHIMSEN SAMAL	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0028252/2019	KAILASH CHANDRA BEHERA	M/S. SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
538	WP(C)/0028253/2019	SANTOSH KU.NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0028254/2019	SEEMA JENA	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
540	WP(C)/0028255/2019	PRATAP CHANDRA BARIK	M/S.BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
541	WP(C)/0028256/2019	MADHUSUDAN SWAIN	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0028257/2019	KANAK DAS	M/S. J.M.PATTANAİK	//
		VS	VS	0
		BOARD OF REVENUE		//
543	WP(C)/0028258/2019	PRADEEP NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0028259/2019	D.ITISHREE DORA	M/S. PRASANTA KUMAR SATAPATHY	//
		VS	VS	0



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545	WP(C)/0028260/2019	STATE OF ODISHA SANJEEB KU.MALLICK VS	BALARAM NAYAK VS	// // 0
546	WP(C)/0028261/2019	AYASHREE DAS@MALLICK HAREKRUSHNA DAS VS	M/S.BIPLAB MOHANTY VS	// // 0
547	WP(C)/0028262/2019	STATE OF ODISHA MANMOHAN KAHALSINGH VS	M/S.L.K.MOHANTY VS	// // 0
548	WP(C)/0028263/2019	STATE OF ODISHA CHINMAYHA KUMAR SHANTI VS	AUROVINDA MOHANTY VS	// // 0
549	WP(C)/0028264/2019	STATE OF ODISHA NIRANJAN MISHRA VS	M/S.BIPLAB MOHANTY VS	// // 0
550	WP(C)/0028265/2019	STATE OF ODISHA SANTOSH KUMAR JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
551	WP(C)/0028266/2019	STATE OF ODISHA M/S. ABHIRAM CARE TAKING AND EXPERT SERVICES VS	M/S. RUP MIT LAL VS	// // 0
552	WP(C)/0028267/2019	STATE OF ODISHA SARAT KUMAR PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
553	WP(C)/0028268/2019	STATE OF ODISHA BIPIN BIHARI NAYAK VS	AMIT PRASAD BOSE VS	// // 0
554	WP(C)/0028269/2019	STATE OF ODISHA ANAJANA MOHANTY VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
555	WP(C)/0028270/2019	STATE OF ODISHA PRADEEP KUMAR SARANGI VS STATE OF ODISHA	M/S.BIPLAB MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WP(C)/0028271/2019	PRAVAT KUMAR PATTNAIK VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
557	WP(C)/0028272/2019	ANITA NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
558	WP(C)/0028273/2019	BANSIDHAR MOHAPATRA VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
559	WP(C)/0028274/2019	AMULYA KUMAR MOHANTY VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
560	WP(C)/0028275/2019	ANIL KUMAR BAL VS STATE OF ODISHA	M/S.BIPLAB MOHANTY VS	// 0 //
561	WP(C)/0028276/2019	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
562	WP(C)/0028277/2019	RINA RANI SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
563	WP(C)/0028278/2019	PARAMANANDA ROUT (DEAD) VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
564	WP(C)/0028279/2019	JAYANTI SINGH VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
565	WP(C)/0028280/2019	SHYAMA PRASAD PATTANAIAK VS STATE OF ODISHA	BIJAY KUMAR DASH VS	// 0 //
566	WP(C)/0028281/2019	UDDHAB DALEI VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
567	WP(C)/0028282/2019	RANJITA PRADHAN	AMIT PRASAD BOSE	//

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		VS	VS	0
		STATE OF ODISHA		//
568	WP(C)/0028283/2019	BHAMARABAR CHOUDHURY	M/S.BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0028284/2019	CHINTAMANI NAYAK	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		SECRETARY TO GOVT.OF ODISHA		//
570	WP(C)/0028285/2019	PRASANTA KUMAR PANI	BIJAY KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
571	WP(C)/0028286/2019	SANTOSH KUMAR SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
572	WP(C)/0028287/2019	KAMALAKANTA JENA	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0028288/2019	BHAGYASHREE PRIYADARSHINI	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
574	WP(C)/0028289/2019	SUNIL KUMAR RAY	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
575	WP(C)/0028290/2019	JYOSHINARANI SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
576	WP(C)/0028291/2019	SUSANTA KUMAR KAR	M/S.BIPLAB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
577	WP(C)/0028292/2019	DR.GOPAL CHANDRA RATH	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
578	WP(C)/0028293/2019	SUDHAKAR MISHRA	DR.J.K.LENKA	//
		VS	VS	0

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579	WP(C)/0028294/2019	STATE OF ODISHA KUNJALATA SWAIN VS	AMIT PRASAD BOSE VS	// // 0
580	WP(C)/0028295/2019	STATE OF ODISHA SATYAPRIYA DALAI VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
581	WP(C)/0028296/2019	STATE OF ODISHA RABINDRANATH TRIPATHY VS	M/S.BIPLAB MOHANTY VS	// // 0
582	WP(C)/0028297/2019	STATE OF ODISHA SWAGATIKA PARIDA VS	SANJAY KUMAR DAS-2 VS	// // 0
583	WP(C)/0028298/2019	STATE OF ODISHA KAUSALYA BEHERA VS	AMIT PRASAD BOSE VS	// // 0
584	WP(C)/0028299/2019	STATE OF ODISHA DANIEL SAHOO VS	M/S.BIPLAB MOHANTY VS	// // 0
585	WP(C)/0028300/2019	STATE OF ODISHA SUSHANTI NAYAK VS	AMIT PRASAD BOSE VS	// // 0
586	WP(C)/0028301/2019	STATE OF ODISHA RABINDRANATH PRADHAN VS	M/S.BIPLAB MOHANTY VS	// // 0
587	WP(C)/0028302/2019	STATE OF ODISHA PRIYANKA MISHRA VS	AMIT PRASAD BOSE VS	// // 0
588	WP(C)/0028303/2019	STATE OF ODISHA SARAT KUMAR LENKA VS	M/S.BIPLAB MOHANTY VS	// // 0
589	WP(C)/0028304/2019	STATE OF ODISHA GOURANGA CHARAN SATPATHY VS STATE OF ODISHA	P.K.PATI VS	// // 0 //

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590	WP(C)/0028305/2019	MUKUNDA MAHAKUDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
591	WP(C)/0028306/2019	BIPLAB DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
592	WP(C)/0028307/2019	NITYANANDA SAHOO VS STATE OF ORISSA	PRADEEP KUMAR DAS VS	// 0 //
593	WP(C)/0028308/2019	DIPUNA NANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
594	WP(C)/0028309/2019	KHIROD KUMAR ROUT VS STATE OF ODISHA	M/S.BIPLAB MOHANTY VS	// 0 //
595	WP(C)/0028310/2019	BASANTA KU.SAHOO VS STATE OF ODISHA	N.PANDA VS	// 0 //
596	WP(C)/0028311/2019	BHIKARI CHARAN RAY VS CHAIRMAN, COAL INDIA LTD	R.N.MISHRA VS	// 0 //
597	WP(C)/0028312/2019	HIRABATI DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
598	WP(C)/0028313/2019	NIRANJAN BEHERA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
599	WP(C)/0028314/2019	BISWAJIT DAS VS MD, OMC, BBSR	SATYABRATA MOHANTY VS	// 0 //
600	WP(C)/0028315/2019	PRAHALLAD NAIK VS STATE OF ODISHA	M/S.PRAFULLA KUMAR MOHAPATRA VS	// 0 //
601	WP(C)/0028316/2019	ADYASHA MISHRA	SANTANU KUMAR SARANGI	//

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		VS	VS	0
		STATE OF ODISHA		//
602	WP(C)/0028317/2019	SUJATA DAS	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
603	WP(C)/0028318/2019	RANJIT KUMAR DEY	MAHESWAR MOHANTY	//
		VS	VS	0
		SECRETARY TO GOVT		//
604	WP(C)/0028319/2019	SANGHAMITRA DASH	M/S.G.K.NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
605	WP(C)/0028320/2019	JITENDRA GOUDA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
606	WP(C)/0028321/2019	SRI RAM INTELLIGENCE SECURITIES PVT.LTDANIMESH MOHANTY		//
		VS	VS	0
		STATE OF ODISHA		//
607	WP(C)/0028322/2019	KUNILATA ROUT	ARJUNA CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
608	WP(C)/0028323/2019	PREMALATA PRADHAN	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
609	WP(C)/0028324/2019	SOMA HEMBRAM	M/S.DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
610	WP(C)/0028325/2019	USHARANI MOHAPATRA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
611	WP(C)/0028326/2019	JHARANA ARAN	ARJUNA CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
612	WP(C)/0028327/2019	AKSHAY KUMAR NAYAK	M/S.K.K.SWAIN	//
		VS	VS	0

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613	WP(C)/0028328/2019	STATE OF ODISHA PAPU PRADHAN VS	AMIT PRASAD BOSE VS	// // 0
614	WP(C)/0028329/2019	STATE OF ODISHA GITARANI ROUT VS	ARJUNA CHARANA BEHERA VS	// // 0
615	WP(C)/0028330/2019	STATE OF ODISHA MAHENDRA KUMAR PATEL VS	M/S.K.K.SWAIN VS	// // 0
616	WP(C)/0028331/2019	STATE OF ODISHA PUNYASHLOKA NAYAK VS	AMIT PRASAD BOSE VS	// // 0
617	WP(C)/0028332/2019	STATE OF ODISHA AMIT RANJAN PAIKRAY VS	ARJUNA CHARANA BEHERA VS	// // 0
618	WP(C)/0028333/2019	STATE OF ODISHA ALL ODISHA LOWER SECONDARY RETIRED TEACHERS VS	AMIT PRASAD BOSE VS	// // 0
619	WP(C)/0028334/2019	STATE OF ODISHA MANAS KUMAR GOCHAYAT VS	AMIT PRASAD BOSE VS	// // 0
620	WP(C)/0028335/2019	STATE OF ODISHA PARBATI ROUT VS	ARJUNA CHARANA BEHERA VS	// // 0
621	WP(C)/0028336/2019	STATE OF ODISHA BIKRAM DAS VS	AMIT PRASAD BOSE VS	// // 0
622	WP(C)/0028337/2019	STATE OF ODISHA MINATI PRADHAN @ MINATI ROUT VS	ARJUNA CHARANA BEHERA VS	// // 0
623	WP(C)/0028338/2019	STATE OF ODISHA PRASANTA KUMAR NANDA VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

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624	WP(C)/0028339/2019	SASMITA SAHU VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
625	WP(C)/0028340/2019	CHANCHALA ROUT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
626	WP(C)/0028341/2019	SAI SARBESWARA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
627	WP(C)/0028342/2019	NILACHAL PUJAHARI VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
628	WP(C)/0028343/2019	SULOCHANA ROUT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
629	WP(C)/0028344/2019	ANURUTI ARUK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
630	WP(C)/0028345/2019	KHIRABATI MAJHI VS THE GM, SOUTH EAST CENTRAL RAILWAY	RASHMI KANTA ACHARYA VS	// 0 //
631	WP(C)/0028346/2019	BIBHUTI BHUSAN SENAPATI VS SECY.TO GOVT.HIGHER EDUCATION	M/S.K.K.SWAIN VS	// 0 //
632	WP(C)/0028347/2019	PURNA CHANDRA BADRA VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	// 0 //
633	WP(C)/0028348/2019	BIPLAB NAYAK VS THE STATE OF ODISHA	AMIYA KUMAR MISHRA 2 VS	// 0 //
634	WP(C)/0028349/2019	PRADEEP KUMAR DAS VS STATE OF ORISSA	MANOJ KUMAR MOHANTY VS	// 0 //
635	WP(C)/0028350/2019	BRAJABANDHU KAR	DURGA PRASAD PRADHAN	//



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		VS	VS	0
		DISTRICT SUB-REGISTRAR, CUTTACK		//
636	WP(C)/0028351/2019	DIBYARANJAN SAHOO	M/S.MANOJ KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
637	WP(C)/0028352/2019	DR.JAGADISH PRASAD ROUT	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ORISSA		//
638	WP(C)/0028353/2019	PRASANT KUMAR SAMANTRAY	M/S.SUSANTA KU.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
639	WP(C)/0028354/2019	SUJATA DAS	AJAYA KUMAR PRADHAN	//
		VS	VS	0
		THE TERRITORY MANAGER, BPCL		//
640	WP(C)/0028355/2019	PRAMOD KUMAR SHARMA	ABHAYA KUMAR SHARMA	//
		VS	VS	0
		STATE OF ORISSA		//
641	WP(C)/0028356/2019	SUBHASMITA RAUT	M/S.SUSANTA KU.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
642	WP(C)/0028357/2019	MANOJ MISHRA	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
643	WP(C)/0028358/2019	SUMITRA KHATUA	M/S.BRAJA KISHORE PANDA	//
		VS	VS	0
		ADDL.DISTRICT MAGISTRATE, CUTTACK		//
644	WP(C)/0028359/2019	LUCY KUJUR	BISWAJIT NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
645	WP(C)/0028360/2019	TANMAYA KUMAR MOHAPATRA	M/S.DILLIP KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
646	WP(C)/0028361/2019	KALAKAR ROUT	TUSHAR KANTA NAYAK	//
		VS	VS	0

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647	WP(C)/0028362/2019	STATE OF ORISSA KAUSHAL PASWAN VS UNION OF INDIA	DILLIP KUMAR MOHANTY VS	// // 0 //
648	WP(C)/0028363/2019	MANOJ KUMAR DAS VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
649	WP(C)/0028364/2019	KHIROD KUMAR DAS VS STATE OF ODISHA	M/S.RAJIB RATH VS	// 0 //
650	WP(C)/0028365/2019	G.RAMA RAO VS STATE OF ODISHA	M/S.DURGESH NARAYAN RATH VS	// 0 //
651	WP(C)/0028366/2019	BAJRANG TRANSPORT VS STATE OF ODISHA	MAHES DAS VS	// 0 //
652	WP(C)/0028367/2019	HIMANSU SEKHAR MEHER VS STATE OF ODISHA	M/S.BIKRAM CHANDRA GHADAI VS	// 0 //
653	WP(C)/0028368/2019	JANHABI PATNAIK VS DIRECTOR, ELEMENTARY EDUCATION	KRISHNA CHANDRA SAHU VS	// 0 //
654	WP(C)/0028369/2019	SARASWATI PANIGRAHI VS STATE OF ODISHA	M/S.SAHASRA JYOTI NANDA VS	// 0 //
655	WP(C)/0028370/2019	ANANTA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
656	WP(C)/0028371/2019	DHURBA CHARAN DAS VS STATE OF ODISHA	M/S.G.P.JENA VS	// 0 //
657	WP(C)/0028372/2019	CHITRASENA RANA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //

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658	WP(C)/0028373/2019	BHASKAR CHANDRA NAYAK VS STATE OF ORISSA	M/S.CHITTARANJAN PATTANAIK VS	// 0 //
659	WP(C)/0028374/2019	JIBARDHAN MAHAKUL VS STATE OF ORISSA	M/S.PRAVAT RANJAN DASH VS	// 0 //
660	WP(C)/0028375/2019	PRASHANTA KUMAR ODIA VS STATE OF ORISSA	M/S.PRAVAT RANJAN DASH VS	// 0 //
661	WP(C)/0028376/2019	NIHAR RANJAN CHOUDHURY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
662	WP(C)/0028377/2019	SANGRAM KUMAR PALO VS STATE OF ORISSA	M/S.PRAVAT RANJAN DASH VS	// 0 //
663	WP(C)/0028378/2019	KHIROD KUMAR BARIK VS STATE GOVT OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
664	WP(C)/0028379/2019	PRASANTA KUMAR BEHERA VS STATE OF ORISSA	M/S.PRAVAT RANJAN DASH VS	// 0 //
665	WP(C)/0028380/2019	PRADYUMNA KUMAR MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
666	WP(C)/0028381/2019	KHIROD CHANDRA MOHAPATRA VS STATE OF ORISSA	M/S.PRAVAT RANJAN DASH VS	// 0 //
667	WP(C)/0028382/2019	PRAMOD KUMAR NATH VS ENGINEER-IN CHIEF, WATER RESOURCES DEPT.	M/S.PRAVAT RANJAN DASH VS	// 0 //
668	WP(C)/0028383/2019	SWADHIN KUMAR MAHARANA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
669	WP(C)/0028384/2019	DEEPAK KUMAR MISHRA	M/S.SHASHI BHUSAN JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
670	WP(C)/0028385/2019	BALARAM TRIPATHY	M/S.S.N.BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
671	WP(C)/0028386/2019	AJAY KUMAR KHUNTIA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE GOVT OF ODISHA		//
672	WP(C)/0028387/2019	SATYANANDA BARIK	M/S.RADHARAMAN DAS NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
673	WP(C)/0028388/2019	SIMANCHALA DASH	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE GOVT OF ODISHA		//
674	WP(C)/0028389/2019	PRANATI NALINI SAMANTRA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		RESERVE BANK OF INDIA		//
675	WP(C)/0028390/2019	ANSHUMALA KUSUM MINJ	M/S.SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
676	WP(C)/0028391/2019	NIRANJAN MOHARANA	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
677	WP(C)/0028392/2019	ABHIMANYU PRADHAN	S.S.K.SUBUDHI	//
		VS	VS	0
		STATE OF ORISSA		//
678	WP(C)/0028393/2019	MANMOHAN MURMU	M/S.SIBANI SANKAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
679	WP(C)/0028394/2019	MAMIDI SAGAR	M/S.SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
680	WP(C)/0028395/2019	EE, RWS AND S DIVISION, KENDRAPARA	ADDL GOVT ADVOCATE	//
		VS	VS	0

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681	WP(C)/0028396/2019	SARAT KUMAR MOHARANA PANCHANAN KHADAGARAI VS STATE OF ODISHA	M/S.SASWAT DAS VS	// // ()
682	WP(C)/0028397/2019	INDRAMANI BEHERA VS STATE OF ODISHA	M/S.SASWAT DAS VS	// // ()
683	WP(C)/0028398/2019	KALYAN KISHORE PARIDA VS SRADHANJALI SWAIN	PRAMOD KISHORE CHAND VS	// // ()
684	ABLAPL/0019402/2019	PRABHURAM PATRA VS STATE OF ODISHA	APARESH BHOI VS	BASTA /359 /2019 ()
685	ABLAPL/0019403/2019	BHIMA CHARAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	SAHID NAGAR P.S. /681 /2019 ()
686	ABLAPL/0019404/2019	PRIYADASHINI SHIVANI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	SAHID NAGAR P.S. /681 /2019 ()
687	ABLAPL/0019405/2019	DHIRAJ KUMAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	SAHID NAGAR P.S. /681 /2019 ()
688	ABLAPL/0019406/2019	RUDRA PRATAP SINGH BABU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARIPADA SADAR /110 /2019 ()
689	ABLAPL/0019407/2019	BHAGABAN BHUYAN VS STATE OF ODISHA	ABHIJIT DAS VS	BERHAMPUR SADAR /324 /2019 ()
690	ABLAPL/0019408/2019	KUMUDA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	ANGUL TOWN /961 /2019 ()
691	ABLAPL/0019409/2019	LAXMIDHAR PANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SORO /648 /2019 ()

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692	ABLAPL/0019410/2019	NIHAR RANJAN PANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SORO /648 /2019 () //
693	ABLAPL/0019411/2019	DAMBARU BEHERA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /197 /2019 () //
694	ABLAPL/0019412/2019	JUGAL KISHOR SAHU @ JUGAL KUMAR SAHU VS STATE OF ODISHA	DEBHOJ KISHOR SAHU VS	BANTALA /214 /2019 () //
695	ABLAPL/0019413/2019	UPENDRA MAHARANA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	DHARMASALA /555 /2019 () //
696	ABLAPL/0019414/2019	SANGRAM KESHARI PAIKRAY @ ROUT @ BAHUKU PANDA VS STATE OF ODISHA	BHUKU PANDA VS	BARAMBA /258 /2019 () //
697	ABLAPL/0019415/2019	B.WAALESWAR RAO @ VALESWARA RAO BASTI VS STATE OF ODISHA	SUNNY-2 VS	JARADA /227 /2019 () //
698	ABLAPL/0019416/2019	SUKANTA KUMAR SATPATHY VS STATE OF ODISHA	DEEPAK PANDA VS	BASELI SAHI PS /39 /2019 () //
699	ABLAPL/0019417/2019	SAROJ KUMAR BEHERA(TIKU) VS STATE OF ODISHA	DEEPAK PANDA VS	BASELI SAHI PS /39 /2019 () //
700	ABLAPL/0019418/2019	RAJIYA BEGUMA VS STATE OF ODISHA	SUNIL KU PANDA VS	DHANUPALI /488 /2019 () //
701	ABLAPL/0019419/2019	ABHI NAIK @ ABHIMANYU NAYAK VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	NAYAGARH /187 /2019 () //
702	ABLAPL/0019420/2019	SOUDAMINI TRIPATHY VS STATE OF ODISHA	MIHIR SAHOO VS	BHADRAK RURAL /685 /2019 () //
703	ABLAPL/0019421/2019	SUKANTA SINGH @ SUKA SINGH	RAJJEET ROY	JATNI P.S. /500 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
704	ABLAPL/0019422/2019	STATE OF ODISHA ABINASH BEHERA	MANORANJAN KHATUA	// GONDIA /214 /2019
		VS	VS	()
705	ABLAPL/0019423/2019	STATE OF ODISHA GHANASHYAM SAHOO	PABITRA KUMAR NAYAK	// PLANTSITE /201 /2019
		VS	VS	()
706	ABLAPL/0019424/2019	STATE OF ODISHA KANDARP NAIK	SOUMYA MISHRA	// KEONJHAR TOWN /336 /2019
		VS	VS	()
707	ABLAPL/0019425/2019	STATE OF ODISHA BASANTA KUMAR PRATIHARI	PRADEEP KUMAR PARIDA	// BALIKUDA /116 /1993
		VS	VS	()
708	ABLAPL/0019426/2019	STATE OF ODISHA ARJUN BHAKTA	RAJIB LOCHAN PATNAIK	// DABUGAM /158 /2019
		VS	VS	()
709	ABLAPL/0019427/2019	STATE OF ODISHA LOCHAN NAIK	G.N.PADHI	// BOLAGARH P.S. /35 /2017
		VS	VS	()
710	ABLAPL/0019428/2019	STATE OF ODISHA SUDHANSU SEKHAR KHANDUAL	SOMANATH NANDA	// SPL.TASK FORCE /15 /2019
		VS	VS	()
711	ABLAPL/0019429/2019	STATE OF ODISHA SANJAYA KUMAR DWIVEDY @ BANGURU	B.S.DASPARIDA	// SORO /293 /2019
		VS	VS	()
712	ABLAPL/0019430/2019	STATE OF ODISHA PRAMOD KUMAR CHHUALSINGH	JYOTIRMAYA SAHOO	// //0
		VS	VS	()
713	ABLAPL/0019431/2019	STATE OF ODISHA SURATHA PARIDA	DEBENDRA NARAYAN PATTANAİK	// NIRAKARPUR /124 /2019
		VS	VS	()
714	ABLAPL/0019432/2019	STATE OF ODISHA DILLIP KUMAR SAHOO	PARTHA SARATHI NAYAK	// COLLIERY /229 /2019
		VS	VS	()

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**FILING REPORT AS ON :23/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
715	ABLAPL/0019433/2019	STATE OF ODISHA ANIL KUMAR SINGH VS	S.D.DAS VS	// LAKHANPUR /142 /2019 ()
716	ABLAPL/0019434/2019	STATE OF ODISHA PRATAP KUMAR NAIK @ PRATAPA VS	BIBHUTI BHUSAN BEBHERA VS	// BARKOTE /157 /2019 ()
717	ABLAPL/0019435/2019	STATE OF ODISHA SK.NADIM VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /159 /2019 ()
718	ABLAPL/0019436/2019	STATE OF ODISHA MALATI MALLIK VS	SOMANATH NANDA VS	// KUAKHIA /358 /2019 ()
719	ABLAPL/0019437/2019	STATE OF ODISHA PRADEEP PADHAN VS	PRASANNA KUMAR MISHRA VS	// ULLUNDA /40 /2016 ()
720	ABLAPL/0019438/2019	STATE OF ODISHA DEBARAJ SAMANTARAY @ DEBENDRA VS	DEBENDRA NARAYAN PATTANAIAK VS	// TANGI (KHURDA) /345 /2019 ()
721	ABLAPL/0019439/2019	STATE OF ODISHA AMARDEEP @ AMARDIP PARIDA VS	JYOTI RANJAN DEO VS	// RAGHUNATHPALI /327 /2019 ()
722	ABLAPL/0019440/2019	STATE OF ODISHA SURENDRA PARIDA VS	RAMA CHANDRA RAY VS	// KHANDAGIRI P.S. /652 /2019 ()
723	ABLAPL/0019441/2019	STATE OF ODISHA RAJANI PARIDA VS	MANAS CHAND VS	// NIRAKARPUR /132 /2019 ()
724	ABLAPL/0019442/2019	STATE OF ODISHA DIBAKAR PARIDA VS	MANAS CHAND VS	// NIRAKARPUR /132 /2019 ()
725	ABLAPL/0019443/2019	STATE OF ODISHA PHULA BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// ANGUL TOWN /360 /2019 () //



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	ABLAPL/0019444/2019	SUDHIR LOHAR VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	CHANDIPOSH PS /58 /2019 () //
727	ABLAPL/0019445/2019	UPENDRA JENA VS STATE OF ODISHA	RAJENDRA N.ROUT VS	SORO /628 /2019 () //
728	ABLAPL/0019446/2019	SK.SAFIK @ CHHUTU VS STATE OF ODISHA	R.N.MISHRA VS	BADAMPAHAD /39 /2019 () //
729	ABLAPL/0019447/2019	SK.NIZAMUDDIN @ APPU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /392 /2019 () //
730	ABLAPL/0019448/2019	DUKHABANDHU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /165 /2019 () //
731	ABLAPL/0019449/2019	DILLIP DASH VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	GANIA /44 /2019 () //
732	ABLAPL/0019450/2019	TEKACHANDA NANDA VS STATE OF ODISHA	CHITTARANJAN PATTANAIAK VS	JHARSUGUDA /774 /2019 () //
733	ABLAPL/0019451/2019	JITA NANDA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIAK VS	JHARSUGUDA /774 /2019 () //
734	ABLAPL/0019452/2019	RABINDRA SETHI @ RABI SETHI VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	SORO /456 /2019 () //
735	ABLAPL/0019453/2019	DHIRENDRA ROUL VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	KHANTAPADA /133 /2019 () //
736	ABLAPL/0019454/2019	JAGADISH HEMBRAM VS STATE OF ODISHA	BHARAT CHANDRA PATRA VS	/ /0 () //
737	ABLAPL/0019455/2019	SUJAN PRADHAN	JITENDRA KUMAR BEHERA	BARGARH /534 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :23/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
738	ABLAPL/0019456/2019	STATE OF ODISHA AMAN LOHAR	SOUMYA RANJAN DAS	// LATHIKATA /30 /2019
		VS	VS	()
739	ABLAPL/0019457/2019	STATE OF ODISHA BABU @ MUKTIKANTA BISWAL	JAYAKRISHNA MOHAPATRA	// BANSADA /121 /2019
		VS	VS	()
740	ABLAPL/0019458/2019	STATE OF ODISHA PARAMESWAR MANDAL	JAYAKRISHANA MOHAPATRA	// Dhamara Police Station /74 /2019
		VS	VS	()
741	ABLAPL/0019459/2019	STATE OF ODISHA PRADEEP KUMAR MANDAL	PRASANNA KU PARHI	// MARINE PST TALCHUA /72 /2019
		VS	VS	()
742	ABLAPL/0019460/2019	STATE OF ODISHA GITANJALI MANDAL	PRASANNA KUMAR PARHI	// MARINE PST TALCHUA /72 /2019
		VS	VS	()
743	ABLAPL/0019461/2019	STATE OF ODISHA KABITA MAHARANA	M.M.PATNAIK	// BALIANTA P.S. /285 /2019
		VS	VS	()
744	ABLAPL/0019462/2019	STATE OF ODISHA AMIT KUMAR SINGH	M.M.PATNAIK	// MOHANA /76 /2019
		VS	VS	()
745	ABLAPL/0019463/2019	STATE OF ODISHA HIMANSU SEKHAR KHANDUAL	SOMANATH NANDA	// SPL.TASK FORCE /15 /2019
		VS	VS	()
746	ABLAPL/0019464/2019	STATE OF ODISHA BABUJI BENYA @ SACHIN	DEBENDRA NARAYAN PATTANAIAK	// KODINGA /114 /2019
		VS	VS	()
747	ABLAPL/0019465/2019	STATE OF ODISHA KARTIK CHANDRA DAS	S.K.NAYAK-2	// BHADRAK TOWN /379 /2019
		VS	VS	()
748	ABLAPL/0019466/2019	STATE OF ODISHA DINESH AGRAWALLA @ DINU AGRAWALLA SATYABRATA PANDA		// PADAMPUR /207 /2019
		VS	VS	()

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**FILING REPORT AS ON :23/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
749	ABLAPL/0019467/2019	STATE OF ODISHA KALANDI CHARNA SAMAL VS	BASANTA KUMAR DAS VS	// RENGALI DAM SITE /152 /2019 ()
750	ABLAPL/0019468/2019	STATE OF ODISHA ASHOK KUMAR SAHOO VS	DIBYA JYOTI SAHOO VS	// MARSHAGHAI /309 /2019 ()
751	ABLAPL/0019469/2019	STATE OF ODISHA ANNAPURNA MALLICK VS	KHIROD K.ROUT VS	// CUTTACK VIGILANCE /48 /2019 ()
752	ABLAPL/0019470/2019	STATE OF ODISHA PAPU @ RIYASAT KHAN VS	BASANTA KU DAS VS	// SAHADEV KHUNTA /286 /2018 ()
753	ABLAPL/0019471/2019	STATE OF ODISHA BULA BASTIA @ BULU RANJAN BASTIA VS	DILLIP MOHANTY VS	// NIALI /279 /2019 ()
754	ABLAPL/0019472/2019	STATE OF ODISHA MANAS KUMAR DAS VS	B.K.SAHOO VS	// ODAGAON /168 /2019 ()
755	ABLAPL/0019473/2019	STATE OF ODISHA RABINDRA PADHI VS	B.K.SAHOO VS	// RANPUR /251 /2019 ()
756	ABLAPL/0019474/2019	STATE OF ODISHA SAROJINI DASH VS	TARA PRASAD MOHAPATRA VS	// PURI TOWN /197 /2019 ()
757	ABLAPL/0019475/2019	STATE OF ODISHA SIBARAM BEHERA VS	TARA PRASAD MOHAPATRA VS	// MARINE PS ARAKHAKUDA /20 /2019 ()
758	ABLAPL/0019476/2019	STATE OF ODISHA SATRUGHAN DHAL VS	N.K.SAHU VS	// BHADRAK RURAL /290 /2016 ()
759	ABLAPL/0019477/2019	STATE OF ODISHA SOUMENDRA PRATAP DAS VS STATE OF ODISHA	MAHES DAS VS	// SAHID NAGAR P.S. /672 /2019 () //

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**FILING REPORT AS ON :23/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
760	ABLAPL/0019478/2019	GANGADHAR JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /77 /2019 () //
761	ABLAPL/0019479/2019	SURENDRA PATRA VS STATE OF ODISHA	DHARMENDRA SETHY VS	OUPADA /92 /2019 () //
762	ABLAPL/0019480/2019	PURNA PRADHAN @ KRUSHNA VS STATE OF ODISHA	S.K.MOHANTY VS	BUGUDA /38 /1986 () //
763	ABLAPL/0019481/2019	RAKESH KUMAR SRICHANDAN @ BITU VS STATE OF ODISHA	M.R.KHATUA VS	SEMILLIGUDA /100 /2019 () //
764	ABLAPL/0019482/2019	SIBA PRASAD DAS VS STATE OF ODISHA	S.K.NAYAK-2 VS	BHADRAK TOWN /379 /2019 () //
765	ABLAPL/0019483/2019	PRASANTA NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /21 /2019 () //
766	ABLAPL/0019484/2019	DINESH RATRE VS STATE OF ODISHA	RAJALAXMI BISWAL VS	COLLIERY /351 /2019 () //
767	ABLAPL/0019485/2019	PADMANAV SAHOO @ PADMANAVA SAHU @ <del>PADMANAV SAHU</del> VS STATE OF ODISHA	<del>BIBHUDANANDA SAHU</del> VS	BUGUDA /298 /2019 () //
768	ABLAPL/0019486/2019	PRASANTA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /311 /2019 () //
769	ABLAPL/0019487/2019	SRIKANTA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /311 /2019 () //
770	ABLAPL/0019488/2019	MUNA SAHU VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	/ /0 () //
771	ABLAPL/0019489/2019	MANORANJAN DALEI	BIBHUDANANDA MOHAPATRA	SURADA /213 /2019

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**FILING REPORT AS ON :23/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
772	ABLAPL/0019490/2019	STATE OF ODISHA SUBHRAKANTA PATTANAYAK	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
773	ABLAPL/0019491/2019	STATE OF ODISHA BANAMALI SETHI	DEBASIS SARANGI	// / /0
		VS	VS	()
774	ABLAPL/0019492/2019	STATE OF ODISHA DINABANDHU SUNANI	JUGAL KISHORE PANDA	// KHARIAR /346 /2019
		VS	VS	()
775	ABLAPL/0019493/2019	STATE OF ODISHA JITU NAYAK	A.PATTANAİK	// TANGI (KHURDA) /264 /2019
		VS	VS	()
776	ABLAPL/0019494/2019	STATE OF ODISHA NABA PARIDA	A.PATTANAİK	// PATTAMUNDAI /430 /2019
		VS	VS	()
777	ABLAPL/0019495/2019	STATE OF ODISHA LALIT DEHURY	SUSHIL DASH	// JARAPADA /189 /2018
		VS	VS	()
778	ABLAPL/0019496/2019	STATE OF ODISHA NILAKANTHA DASH	TARA PRASAD MOHAPATRA	// PURI TOWN /197 /2019
		VS	VS	()
779	ABLAPL/0019497/2019	STATE OF ODISHA SUREKHA ROUTARAY	AMLAN SHAKTI PAUL	// NIRAKARPUR /125 /2019
		VS	VS	()
780	ABLAPL/0019498/2019	STATE OF ODISHA MURALIDHAR NATH	ASHOK KUMAR ROUT	// SALIPUR /159 /2015
		VS	VS	()
781	ABLAPL/0019499/2019	STATE OF ODISHA GOBINDA BEHERA	SURYA NARAYAN MISHRA	// SEA BEACH /150 /2019
		VS	VS	()
782	ABLAPL/0019500/2019	STATE OF ODISHA SUSANTA BARIK	B.K.GHADEI	// BALIKUDA /265 /2019
		VS	VS	()

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**FILING REPORT AS ON :23/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
783	ABLAPL/0019501/2019	STATE OF ODISHA BIKA PARIDA @ BIKRAM VS	K.P.MOHANTY VS	// DELANGA /234 /2019 ()
784	ABLAPL/0019502/2019	STATE OF ODISHA NAKULA ROUT VS	SAMBEET PATTANAYAK VS	// KONARK /137 /2019 ()
785	ABLAPL/0019503/2019	STATE OF ODISHA GAGAN ROUT @ GAGAN BIHARI ROUT VS	GHANASHYAM DASH VS	// JENAPUR /293 /2019 ()
786	ABLAPL/0019504/2019	STATE OF ODISHA PRAKASH PARIDA VS	PRASANNA KUMAR PANDA-3 VS	// GOBINDAPUR /23 /2019 ()
787	ABLAPL/0019505/2019	STATE OF ODISHA MUJAFAR KHAN MOJAFAR EMAM KHAN VS	BHARAT JALLI VS	// MANGALPUR /388 /2019 ()
788	ABLAPL/0019506/2019	STATE OF ODISHA AGIGUN BIBI VS	BIBHUTI B.SATPATHY VS	// TANGI /251 /2019 ()
789	WPC(OA)/0000593/2019	STATE OF ODISHA SUJATA DAS VS STATE OF ODISHA	M/S.S.PRADHAN VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :23/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	90/2019 CRLLP/110/2019	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
2	115/2019 TRPCRL/127/2019	SASMITA DIT@PADHI-MP	ALOK KUMAR PANDA
3	257/2019 MATA/4/2017	KANAKLATA MISHRA-MP	M/S.SANJIB MOHANTY
4	340/2019 CONTC/1270/2015	BIJAY RAM DASH-MP	M/S AMIYA KU. MOHANTY
5	340/2019 RVWPET/432/2019	BHUBANESWAR MUNICIPAL CORPORATION-MP	PRONOY MOHANTY
6	341/2019 CONTC/592/2019	DR.BIJAYA KUMAR SAHU-MP	M/S MANAS PATI, P.DAS, S.KAR
7	341/2019 RVWPET/433/2019	STATE OF ODISHA-MP	A.G.A.
8	342/2019 CONTC/1640/2019	JUBARAJ BARIK-MP	M/S G.N. MISHRA,J.K. PRADHAN
9	342/2019 RVWPET/433/2019	STATE OF ODISHA-MP	A.G.A.
10	352/2019 CMAPL/650/2019	JYOTSNA KUMARI MOHANTY-MP	ADV.
11	353/2019 CMAPL/885/2019	JHATAKA DEI-MP	ADV.
12	365/2019 CRLMP/1403/2019	DANDAPANI NAYAK-MP	MR.S.K.MOHANTY
13	367/2019 CRLMP/1832/2019	BODI LOKONDA @ BADI LOKONDA-MP	HAREKRUSHNA DASH
14	483/2019 TRP(C)/441/2019	ANGEL MISHRA-MP	SRNIBASH SATAPATHY
15	484/2019 TRP(C)/447/2019	JASHODA RANBI-MP	M/S.B.B.SWAIN
16	485/2019 TRP(C)/448/2019	PURNIMA MISHRA-MP	PANCHANAN PANIGRAHI
17	526/2019 RPFAM/127/2018	MADAN KU.SATPATHY-MP	M/S.ANAM CHARAN PANDA
18	527/2019 RPFAM/311/2019	SOUBHAGYA RANJAN SAMANTARAY-MP	ASHOK KUMAR DAS
19	528/2019 RPFAM/311/2019	SOUBHAGYA RANJAN SAMANTARAY-MP	ASHOK KUMAR DAS
20	529/2019 RPFAM/312/2019	MANAS RANJAN SETHY@MANAS CH.SETHY-MP	TAPAN KUMAR MOHANTY
21	530/2019 RPFAM/160/2019	SAROJ KU.SAMAL-MP	M/S. SNEHASIS RAY
22	1057/2019 RSA/375/2016	SURAJIT KAR-MP	M/S.BHAKTAHARI MOHANTY
23	1058/2019 RSA/273/2019	NIRANJAN TRIPATHY-MP	AJODHYA RANJAN DASH
24	1059/2019 RSA/274/2019	NIRANJAN TRIPATHY-MP	AJODHYA RANJAN DASH
25	1060/2019 RSA/375/2019	RANKANIDHI PANDA-MP	SANJAY KUMAR PRADHAN
26	1061/2019	LACHHAMAN PATEL@MALI-MP	BISWARANJAN DAS

27	RSA/376/2019 1062/2019	ADAM KHAN-MP	M/S.U.C.MISHRA
28	RSA/368/2014 1063/2019	DESHABANDHU PANDA-MP	M/S.DEBARAJ MOHANTY
29	RSA/385/2017 1064/2019	CHHABITA KUMARI SAHU-MP	N.N.MOHAPATRO
30	RSA/379/2019 1065/2019	CHHABITA KUMARI SAHU-MP	N.N.MOHAPATRO
31	RSA/379/2019 1066/2019	DUSMANTA KUMAR PALEI-MP	PRAFULLA KUMAR RATH
32	WA/677/2019 1067/2019	DUSMANTA KUMAR PALEI-MP	PRAFULLA KUMAR RATH
33	WA/677/2019 1068/2019	STATE OF ODISHA-MP	A.G.A.
34	WA/678/2019 1069/2019	STATE OF ODISHA-MP	A.G.A.
35	WA/678/2019 1070/2019	STATE OF ODISHA-MP	A.G.A.
36	WA/676/2019 1071/2019	STATE OF ODISHA-MP	A.G.A.
37	WA/678/2019 1072/2019	STATE OF ODISHA-MP	A.G.A.
38	WA/679/2019 1073/2019	HAREKRUSHNA PANDA-MP	BUDHADEV ROUSTRAY
39	WA/680/2019 1074/2019	HAREKRUSHNA PANDA-MP	BUDHADEV ROUSTRAY
40	WA/680/2019 1075/2019	PANCHANAN DALAI-MP	M/S.SURAJ MOHANTY
41	WA/528/2016 1076/2019	THE URBAN COOPERATIVE BANK LTD.-MP	SUDARSHAN NANDA
42	WA/681/2019 1077/2019	THE URBAN COOPERATIVE BANK LTD.-MP	SUDARSHAN NANDA
43	WA/681/2019 1078/2019	DILLIP KUMAR SAHOO-MP	ADV.
44	WA/683/2019 1211/2019	PURNA CHANDRA TRIPATHY-MP	CHINMAYA MISHRA
45	CRLREV/889/2019 1212/2019	PURNA CHANDRA TRIPATHY-MP	CHINMAYA MISHRA
46	CRLREV/889/2019 1213/2019	PURNA CHANDRA TRIPATHY-MP	CHINMAYA MISHRA
47	CRLREV/889/2019 1214/2019	PURNA CHANDRA TRIPATHY-MP	CHINMAYA MISHRA
48	CRLREV/889/2019 1215/2019	STATE OF ODISHA-MP	SANGRAM DAS
49	CRLREV/891/2019 1216/2019	PRAMOD KUMAR DORA-MP	SURYA NARAYAN BISWAL
50	CRLREV/892/2019 1217/2019	JAGANNATH KHEMUNDU@BABU-MP	SMRUTI RANJAN MOHAPATRA
51	CRLREV/893/2019 1218/2019	JAGANNATH KHEMUNDU@BABU-MP	SMRUTI RANJAN MOHAPATRA
52	CRLREV/893/2019 1219/2019	KIRAN BALA BHANJA-MP	SOUMYA MISHRA
53	CRLREV/894/2019 1324/2019	MATHIU MAJHI @ RAITA @ MATHIR RAITA-MP	B.R.TRIPATHY
54	BLAPL/10555/2019 1325/2019	BINAYA KUMAR MOHAPATRA-MP	AMIT KU.NATH
55	BLAPL/10416/2019 1327/2019	BIBHU@PRATAP SAHU-MP	MANAS CHAND
56	BLAPL/4809/2019 1328/2019	NIRMALA MAJHI-MP	MOHENDRA KUMAR MOHAPATRO
57	BLAPL/11133/2019 1329/2019	MANAS KUMAR DALAI @ RAKESH-MP	SANJAYA KUMAR DAS
	BLAPL/11140/2019		



58	1531/2019 CMP/1447/2019	REBATI SAHOO-MP	S.K.NAYAK 2
59	1532/2019 CMP/1448/2019	BIJAY KUMAR BHUYAN-MP	D.P.MOHANTY
60	1533/2019 CMP/1450/2019	PRAFULLA KUMAR JENA-MP	B.S.DASPARIDA
61	1534/2019 CMP/1452/2019	TAHALI PRADHAN-MP	SAMIR KUMAR MISHRA
62	1535/2019 CMP/1453/2019	SANIJA KHATUN-MP	PRANAB KUMAR GHOSE
63	1536/2019 CMP/1455/2019	BHARAT NATH-MP	BIJAYA KUMAR PATTANAIK
64	1537/2019 CMP/1455/2019	BHARAT NATH-MP	BIJAYA KUMAR PATTANAIK
65	1538/2019 CMP/1456/2019	BIJAYALAXMI SAMAL-MP	SARATHI JYOTI MOHANTY
66	1642/2019 FAO/963/2019	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	MAHENDRA KU.GHOSE
67	1643/2019 FAO/997/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	KUMAR MAHALI
68	1644/2019 FAO/964/2019	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
69	1645/2019 FAO/965/2019	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
70	1646/2019 FAO/966/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
71	1647/2019 FAO/1000/2019	STATE OF ODISHA-MP	A.G.A.
72	1648/2019 FAO/1000/2019	STATE OF ODISHA-MP	A.G.A.
73	1649/2019 FAO/1001/2019	CHINTAMANI PIDIKAKA-MP	DHANANJAYA MUND
74	1650/2019 FAO/898/2019	M/S.SHRIRAM G.I.CO.LTD.-MP	ANUPAM DASH
75	1651/2019 FAO/1003/2019	M.C. OF PANCHAYAT HIGH SCHOOL, POPARANGA-MP	MAHENDRA KUMAR SAHOO
76	1652/2019 FAO/962/2019	LEGAL MANAGER, RELIANCE G.I.CO.LTD.,-MP	M/S.G.P.DUTTA
77	1654/2019 FAO/1004/2019	M.C. OF BHAIRABILAL U.P. SCHOOL-MP	MAHENDRA KUMAR SAHOO
78	1655/2019 FAO/828/2019	LEGAL MANAGER, CLAIMS, M/S. TATA AIG G.I.CO.LTD.-MP	MADAM ALI KHAN
79	1656/2019 FAO/997/2019	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	KUMAR MAHALI
80	1738/2019 MACA/967/2019	NEW INDIA ASSURANCE CO. LTD.-MP	M/S.S.K.SWAIN
81	1739/2019 MACA/967/2019	NEW INDIA ASSURANCE CO. LTD.-MP	M/S.S.K.SWAIN
82	1740/2019 MACA/968/2019	PRIYASIS DEHURY@PRIYABRATA DEHURY-MP	PRASANNA KUMAR MISHRA
83	1741/2019 MACA/969/2019	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
84	1742/2019 MACA/970/2019	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
85	1743/2019 MACA/971/2019	M/S.NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
86	1744/2019 MACA/973/2019	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
87	1745/2019 MACA/925/2019	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
88	1746/2019 MACA/926/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
89	1747/2019	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA

90	MACA/927/2019 1748/2019	THE ORIENTAL INSURANCE CO. LTD.-MP	M/S.G.P.DUTTA
91	MACA/918/2019 1749/2019	THE SR.DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
92	MACA/919/2019 1750/2019	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
93	MACA/920/2019 1751/2019	M/S.ORIENTAL INSURANCE CO. LTD.,-MP	G.P.DUTTA
94	MACA/921/2019 1752/2019	THE MANAGER, T.P.CELLM/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	G.P.DUTTA
95	MACA/912/2019 1753/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
96	MACA/933/2019 1754/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
97	MACA/924/2019 1755/2019	RELIANCE G.I.CO. LTD.,-MP	M/S.G.P.DUTTA
98	MACA/910/2019 2064/2019	MANOJ @ MANOJ KUMAR PRUSTY-MP	UNMESH CHANDRA JENA
99	CRLA/946/2019 2065/2019	SANJAY KUMAR BEHERA-MP	HEMANTA KUMAR MUND
100	CRLA/922/2019 2066/2019	KRUSHNA SETHI-MP	M/S.ASHOK DAS
101	CRLA/324/2015 2067/2019	TULASIRAM CHALIKI-MP	SUSANTA KUMAR TRIPATHY
102	CRLA/961/2019 2068/2019	TULASIRAM CHALIKI-MP	SUSANTA KUMAR TRIPATHY
103	CRLA/961/2019 2069/2019	TULASIRAM CHALIKI-MP	SUSANTA KUMAR TRIPATHY
104	CRLA/961/2019 2194/2019	NIRAKARA SAHU-MP	BISWAMBAR MOHANTY
105	ABLAPL/16319/2019 2535/2019	LALIT MOHANS AHOO-MP	BIDYADHAR MANASINGH
106	CRLMC/3527/2019 2536/2019	NAKA DHARMA RAO @ N. DHAIMA RAO-MP	H.N.MOHAPATRA
107	CRLMC/3528/2019 2537/2019	NAWED HUSSAIN-MP	M/S.SAMVIT MOHANTY
108	CRLMC/2483/2018 2538/2019	SK. FIROZ-MP	K.K.PAHIL
109	CRLMC/3529/2019 2540/2019	B.PRASAD RAO-MP	BIBHUTI BHUSAN MISHRA 2
110	CRLMC/3532/2019 2541/2019	RAJ KUAMR BISWAL-MP	B.S.DAS
111	CRLMC/3533/2019 2542/2019	ANIL KUMAR SINGH-MP	S.D.DAS
112	CRLMC/3534/2019 2543/2019	RAMYAJYOTI PANDA-MP	MANAS CHAND
113	CRLMC/3536/2019 2544/2019	SASMITA MALLICK-MP	KINTARA JENA
114	CRLMC/3539/2019 2545/2019	AMBIKA PRASAD DASH-MP	S.K.DASH
115	CRLMC/3540/2019 2546/2019	SURENDRA SAHU@SURENDRA KUMAR SAHOO-MP	SUSANTA KUMAR BARAL
116	CRLMC/3541/2019 2547/2019	PRADEEP KUMAR GIRI-MP	SUNIL KUMAR PALEI
117	CRLMC/3545/2019 2548/2019	RABINDRA NATH PARIDA-MP	PRANAYA KUMAR DASH
118	CRLMC/3543/2019 2549/2019	MANUA@PRADEEP KUAMR NAYAK-MP	P.C.MISHRA
119	CRLMC/3542/2019 18131/2019	MADHUSMITA BARIK-MP	M/S. R.P.KAR
120	WP(C)/27963/2019 18132/2019	M/S.AUTOMOTIVES(INDIA) PVT.LTD.-MP	M/S.SOUMYA MISHRA
	WP(C)/27966/2019		

121	18133/2019 WP(C)/27966/2019	M/S.AUTOMOTIVES(INDIA) PVT.LTD.-MP	M/S.SOUMYA MISHRA
122	18134/2019 WP(C)/27972/2019	AMRITA SAHU-MP	SUSHANTA KU.JOSHI
123	18135/2019 WP(C)/27980/2019	SARAT KUMAR SAHOO-MP	M/S.DR.J.K.LENKA
124	18136/2019 WP(C)/3309/2019	LAXMINARAYANA MALLICK-MP	M/S.PRABODHA CH. NAYAK
125	18141/2019 WP(C)/28008/2019	KARTIKESWAR BRAHMA-MP	M/S.B.N.PANDA (2)
126	18142/2019 WP(C)/28012/2019	M/S.SANTI 1 BRICKS-MP	AMITAV DAS
127	18143/2019 WP(C)/28014/2019	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
128	18144/2019 WP(C)/28013/2019	SANJUKTA PATRA-MP	TRILOCHAN NANDA
129	18145/2019 WP(C)/28015/2019	M/S.DEVEE BRICKS-MP	AMITAV DAS
130	18146/2019 WP(C)/28017/2019	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
131	18147/2019 WP(C)/28019/2019	M/S.SEVEN BRICKS-MP	AMITAV DAS
132	18148/2019 WP(C)/28020/2019	RAJESH KUMAR SWAIN-MP	RUDRA NARAYAN PARIJA
133	18150/2019 WP(C)/28027/2019	SAMAI @ SAMAY MARANDI-MP	M/S.BIJAYA KUMAR BEHERA
134	18151/2019 WP(C)/21009/2017	SABITA PRADHAN-MP	M/S.DEBENDRA KUMAR SAHOO
135	18152/2019 WP(C)/28028/2019	MUKTIKANTA SAMAL-MP	M/S.BIJAYA KUMAR BEHERA
136	18153/2019 WP(C)/28029/2019	M/S NITIRAJ ENGINEER LTD.-MP	M/S.SANTANU KUMAR SARANGI
137	18154/2019 WP(C)/13424/2018	SATYAPIR SRICHANDAN-MP	AKHAYA BISWAL
138	18155/2019 WP(C)/28035/2019	DR.BISHMITA MALLICK-MP	M/S.C.P.SAHANI
139	18156/2019 WP(C)/28047/2019	SUNIL KUMAR MOHANTY-MP	M/S.SHAKTI DATTA TRIPATHY
140	18157/2019 WP(C)/28048/2019	BIREN SAHU-MP	M/S.D.K.SAHOO (1)
141	18158/2019 WP(C)/28049/2019	S.PURNACHANDRA RAO-MP	M/S.RANJAN KUMAR ROUT
142	18159/2019 WP(C)/28050/2019	CHITTARANJAN BAUG-MP	M/S.D.K.SAHOO (1)
143	18160/2019 WP(C)/28051/2019	M.LAXMIKANTA PATRA-MP	M/S.RANJAN KUMAR ROUT
144	18161/2019 WP(C)/28052/2019	SBM NIRMAN CONSTRUCTION PVT.-MP	M/S.PRABODHA CH.NAYAK
145	18162/2019 WP(C)/28054/2019	A.LATA RAO-MP	M/S.RANJAN KUMAR ROUT
146	18163/2019 WP(C)/28055/2019	M.A.RABANAMMA-MP	M/S.RANJAN KUMAR ROUT
147	18164/2019 WP(C)/1009/2019	M/S.B.R.CONSTRUCTIONS-MP	M/S.MILAN KANUNGO
148	18165/2019 WP(C)/28061/2019	MANAS KUMAR ROUT-MP	M/S.SACHIDANANDA NAYAK
149	18166/2019 WP(C)/28057/2019	MAMATA MISHRA-MP	RAMAKANTA SAHOO
150	18167/2019 WP(C)/28066/2019	PABITRA MOHAN SAHOO-MP	M/S.H.M.DHAL
151	18168/2019 WP(C)/28059/2019	NARAYAN PANDA-MP	RAMAKANTA SAHOO
152	18169/2019	RAJASHREE SINGH-MP	RAMAKANTA SAHOO

153	WP(C)/28062/2019 18170/2019	DIBAKAR ROUT-MP	M/S.H.M.DHAL
154	WP(C)/28067/2019 18171/2019	PARSURAM BEHERA-MP	SANJAY KUMAR SAMANTARAY
155	WP(C)/28068/2019 18172/2019	BHUBAN KAND-MP	M/S.BIKRAM CHANDRA GHADEI
156	WP(C)/28071/2019 18173/2019	STATE OF ODISHA-MP	ADDL.GOV.T. ADVOCATE
157	WP(C)/28074/2019 18177/2019	HARAPRIYA MISHRA-MP	M/S. SURYAKANTA PRADHAN
158	WP(C)/28076/2019 18178/2019	M/S. NO.1 BRICKS-MP	M/S.AMITAV DAS
159	WP(C)/26980/2019 18179/2019	ASHOK KUMAR BEHERA-MP	SATYAJIT MUKHERJEE
160	WP(C)/28083/2019 18180/2019	ASOKA KUMAR DHALASAMANTA-MP	JITENDRA KUMAR DIGAL
161	WP(C)/28095/2019 18181/2019	HRUDANANDA PRADHAN-MP	M/S. BHAGABAN BEHERA
162	WP(C)/28098/2019 18182/2019	RAJESH BHADRA-MP	M/S.BIBEKANANDA BHUYAN
163	WP(C)/28101/2019 18183/2019	GANDHARBA BEHERA-MP	M/S.BHAGABAN BEHERA
164	WP(C)/28100/2019 18184/2019	RAJESH BHADRA-MP	M/S. BIBEKANANDA BHUYAN
165	WP(C)/28102/2019 18185/2019	GAGAN BIHARI PATRA-MP	M/S.SUKANTA KU.DALAI
166	WP(C)/28103/2019 18186/2019	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
167	WP(C)/28104/2019 18187/2019	BABULI NAYAK-MP	M/S.BIRAJA PRASANNA SATAPATHY
168	WP(C)/28105/2019 18189/2019	AJAY KU.BEJ-MP	M/S.SUKANT KU.DALAI
169	WP(C)/2828/2014 18190/2019	LT COL MUKUL CHAUHAN-MP	
170	WP(C)/28139/2019 18191/2019	LACHHU MAHANTA-MP	RAJIV KUMAR MAHANTA
171	WP(C)/28141/2019 18192/2019	ASWINI KUMAR RATH-MP	M/S.HIMANSHU SEKHAR MISHRA
172	WP(C)/28147/2019 18193/2019	ANIRBAN NAYAK-MP	M/S.SANTOSH KUMAR BEHERA
173	WP(C)/28150/2019 18194/2019	STATE OF ODISHA-MP	ADDL, GOVT.ADVOCATE
174	WP(C)/28160/2019 18195/2019	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
175	WP(C)/28163/2019 18196/2019	ANAND ACHARYA-MP	M/S. PRONOY MOHANTY
176	WP(C)/28166/2019 18197/2019	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
177	WP(C)/28168/2019 18198/2019	SAROJ KUMAR DWARI-MP	M/S.SIBA PRASAD PATI
178	WP(C)/28165/2019 18199/2019	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
179	WP(C)/28171/2019 18200/2019	BIBHUTI RANJAN PANDA-MP	M/S.SIBA PRASAD PATI
180	WP(C)/28172/2019 18201/2019	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
181	WP(C)/28174/2019 18202/2019	DANDA SUNA-MP	M/S.MOHENDRA KUMAR MOHAPATRO
182	WP(C)/28175/2019 18204/2019	PARADEEP PHOSPHATES LTD.-MP	M/S PAMI RATH
183	WP(C)/21829/2018 18205/2019	PARADEEP PHOSPHATES LTD.-MP	M/S PAMI RATH
	WP(C)/21829/2018		

184	18207/2019 WP(C)/28179/2019	SURESH CHANDRA PARIDA-MP	M/S.PRADIPTA KUMAR MOHANTY
185	18208/2019 WP(C)/7974/2003	PATITAPABANA DWIBEDI-MP	M/S.JAYANTA DAS
186	18209/2019 WP(C)/8673/2007	SAMAL BARRAGE KARMA-MP	M/S.ADITYA N.DAS
187	18210/2019 WP(C)/6059/2012	B.D.A.,BHUBANESWAR-MP	M/S.DAYANANDA MAHAPATRA
188	18211/2019 WP(C)/24537/2011	C.D.A.,ASTAI KARMACH-MP	M/S.PRASANNA KU.PARHI
189	18212/2019 WP(C)/17690/2013	REG.PROV.FUND COMNR-MP	M/S.SANTOSH K.PATTNAIK
190	18213/2019 WP(C)/12522/2012	M/S.ANIMAL FEEDS DAI-MP	M/S.SOMANATH MISHRA
191	18214/2019 WP(C)/11806/2008	KONARK STEEL INDUSTR-MP	M/S.LAXMIDHAR PANGARI
192	18216/2019 WP(C)/10789/2018	M/S.SIDHI VINAYAK CASTINGS PVT.LTD.-MP	TUSAR KUMAR MISHRA
193	18217/2019 WP(C)/10789/2018	M/S.SIDHI VINAYAK CASTINGS PVT.LTD.-MP	MR.GOPABANDHU DASH
194	18218/2019 WP(C)/28184/2019	MINAKETAN BEHERA-MP	M/S.ASIT KUMAR JENA
195	18219/2019 WP(C)/28187/2019	SRIKANTA BEHERA-MP	M/S.KRISHNA CHANDRA SAHU
196	18220/2019 WP(C)/28183/2019	NARASINGH PARIDA-MP	M/S. GOPINATH MISHRA
197	18221/2019 WP(C)/28189/2019	CHAKRADHAR NAYAK-MP	M/S.KRISHNA CHANDRA SAHU
198	18222/2019 WP(C)/28190/2019	BALADEV PATRA-MP	M/S.KRISHNA CHANDRA SAHU
199	18223/2019 WP(C)/28191/2019	DEBRAJ NAYAK-MP	M/S.A.P.BOSE
200	18224/2019 WP(C)/28192/2019	JALADHAR ROUT-MP	M/S.KRISHNA CHANDRA SAHU
201	18226/2019 WP(C)/28194/2019	DEBAJANI NAYAK-MP	M/S.A.P.BOSR
202	18227/2019 WP(C)/28195/2019	MANGULU MADKAMI-MP	M/S.KRISHNA CHANDRA SAHU
203	18228/2019 WP(C)/28197/2019	PARTHA SARATHI NAYAK-MP	M/S.A.P.BOSE
204	18229/2019 WP(C)/28199/2019	RAJARANI NAYAK-MP	M/S.A.P.BOSE
205	18230/2019 WP(C)/28200/2019	J.PARVATI-MP	M/S.S.P PATRO
206	18231/2019 WP(C)/28198/2019	SANGRAM PATRA-MP	M/S. D.N MAHAPATRA
207	18232/2019 WP(C)/28201/2019	TUKU BEHERA-MP	M/S.A.P.BOSE
208	18233/2019 WP(C)/28202/2019	PINKI BISWALL-MP	M/S.A.P.BOSE
209	18234/2019 WP(C)/28205/2019	JAYANTA KUMAR BEHERA-MP	M/S.A.P.BOSE
210	18235/2019 WP(C)/24201/2019	DR.HIMANSU SEKHAR NANDA-MP	KEDAR KUMAR DASH
211	18236/2019 WP(C)/28207/2019	DANDAPANI NAYAK-MP	M/S.A.P.BOSE
212	18237/2019 WP(C)/28208/2019	SUKANTA NANDI-MP	M/S.BANSIDHAR BAUG
213	18238/2019 WP(C)/28211/2019	GITA BEHERA-MP	M/S.A.P.BOSE
214	18239/2019 WP(C)/26515/2019	BINAPANI DASH-MP	M/S.ALOK KUMAR DAS
215	18240/2019	SULOCHANA BEHERA-MP	M/S.A.P.BOSE

216	WP(C)/28214/2019 18241/2019	JAYANTI DAS-MP	M/S.BANSIDHAR BAUG
217	WP(C)/28217/2019 18242/2019	JAGAT JIBAN PRADHAN-MP	M/S.BANSIDHAR BAUG
218	WP(C)/28224/2019 18243/2019	SURENDRA NATH MOHAPATRA-MP	M/S.GOPABANDHU DASH
219	WP(C)/28228/2019 18244/2019	HARISHANKAR JENA-MP	RAMAKANTA SARANGI
220	WP(C)/28229/2019 18246/2019	SUDHIR KUMAR NANDI-MP	M/S.BANSIDHAR BAUG
221	WP(C)/28231/2019 18247/2019	M/S.MAA LUBRICANT-MP	M/S.TRILOCHAN NANDA
222	WP(C)/21990/2018 18248/2019	SHANTILATA PRADHAN-MP	M/S.BANSIDHAR BAUG
223	WP(C)/28234/2019 18249/2019	BHIKARI NAYAK-MP	M/S.AMIT PRASAD BOSE
224	WP(C)/28242/2019 18250/2019	ANITA MAHALIK-MP	M/S.GEETANJALI MAJHI
225	WP(C)/12183/2017 18251/2019	DAYASAGAR MOHANTY-MP	M/S.D.ROUTRAY
226	WP(C)/8048/2013 18252/2019	EXECUTIVE OFFICER,SRI SRI RAMLINGESWAR MAHADEW	ERISH KUMAR CHOUDHURY
227	WP(C)/7852/2019 18253/2019	AJAY KUMAR BEHERA-MP	AMIT PRASAD BOSE
228	WP(C)/28244/2019 18254/2019	ANITA NAYAK-MP	AMIT PRASAD BOSE
229	WP(C)/28248/2019 18255/2019	SANTOSH KU.NAYAK-MP	AMIT PRASAD BOSE
230	WP(C)/28253/2019 18256/2019	MADHUSUDAN SWAIN-MP	AMIT PRASAD BOSE
231	WP(C)/28256/2019 18257/2019	SWAGATIKA ROUT-MP	M/S.DEVASHRI PANDA
232	WP(C)/24520/2019 18258/2019	SWAGATIKA ROUT-MP	M/S.DEVASHRI PANDA
233	WP(C)/24520/2019 18259/2019	PRADEEP NAYAK-MP	AMIT PRASAD BOSE
234	WP(C)/28258/2019 18260/2019	SANJEEB KU.MALLICK-MP	BALARAM NAYAK
235	WP(C)/28260/2019 18261/2019	SANJEEB KU.MALLICK-MP	BALARAM NAYAK
236	WP(C)/28260/2019 18262/2019	M/S.SMART CHIP PVT.LTD.-MP	M/S.GAUTAM MUKHERJI
237	WP(C)/4520/2019 18263/2019	M/S. ABHIRAM CARE TAKING AND EXPERT SERVICES-MP	M/S.SUMIT LAL
238	WP(C)/28266/2019 18264/2019	BIPIN BIHARI NAYAK-MP	AMIT PRASAD BOSE
239	WP(C)/28268/2019 18265/2019	ANITA NAYAK-MP	AMIT PRASAD BOSE
240	WP(C)/28272/2019 18266/2019	RINA RANI SAHOO-MP	AMIT PRASAD BOSE
241	WP(C)/28277/2019 18267/2019	RANJITA PRADHAN-MP	AMIT PRASAD BOSE
242	WP(C)/28282/2019 18268/2019	SANTOSH KUMAR SAHOO-MP	AMIT PRASAD BOSE
243	WP(C)/28286/2019 18270/2019	ER.BISWAJIT SAMANTARAY-MP	M/S.PRABODHA CH.NAYAK
244	WP(C)/24487/2019 18271/2019	JYOSHNARANI SAHOO-MP	AMIT PRASAD BOSE
245	WP(C)/28290/2019 18272/2019	SUDHAKAR MISHRA-MP	DR.J.K.LENKA
246	WP(C)/28293/2019 18273/2019	KUNJALATA SWAIN-MP	AMIT PRASAD BOSE
	WP(C)/28294/2019		

247	18274/2019 WP(C)/28298/2019	KAUSALYA BEHERA-MP	AMIT PRASAD BOSE
248	18275/2019 WP(C)/28297/2019	SWAGATIKA PARIDA-MP	SANJAY KUMAR DAS
249	18276/2019 WP(C)/28300/2019	SUSHANTI NAYAK-MP	AMIT PRASAD BOSE
250	18277/2019 WP(C)/28297/2019	SWAGATIKA PARIDA-MP	SANJAY KUMAR DAS
251	18278/2019 WP(C)/28302/2019	PRIYANKA MISHRA-MP	AMIT PRASAD BOSE
252	18279/2019 WP(C)/28306/2019	BIPLAB DAS-MP	AMIT PRASAD BOSE
253	18280/2019 WP(C)/28308/2019	DIPUNA NANDA-MP	AMIT PRASAD BOSE
254	18281/2019 WP(C)/28312/2019	HIRABATI DAS-MP	AMIT PRASAD BOSE
255	18282/2019 WP(C)/28313/2019	NIRANJAN BEHERA-MP	SANTANU KUMAR SARANGI
256	18283/2019 WP(C)/28314/2019	BISWAJIT DAS-MP	SATYABRATA MOHANTY
257	18284/2019 WP(C)/28317/2019	SUJATA DAS-MP	AMIT PRASAD BOSE
258	18285/2019 WP(C)/28320/2019	JITENDRA GOUDA-MP	AMIT PRASAD BOSE
259	18286/2019 WP(C)/28328/2019	PAPU PRADHAN-MP	AMIT PRASAD BOSE
260	18287/2019 WP(C)/28331/2019	PUNYASHLOKA NAYAK-MP	AMIT PRASAD BOSE
261	18288/2019 WP(C)/28334/2019	MANAS KUMAR GOCHAYAT-MP	AMIT PRASAD BOSE
262	18289/2019 WP(C)/28336/2019	BIKRAM DAS-MP	AMIT PRASAD BOSE
263	18290/2019 WP(C)/28338/2019	PRASANTA KUMAR NANDA-MP	AMIT PRASAD BOSE
264	18291/2019 WP(C)/28341/2019	SAI SARBESWARA-MP	AMIT PRASAD BOSE
265	18292/2019 WP(C)/28344/2019	ANURUTI ARUK-MP	AMIT PRASAD BOSE
266	18293/2019 WP(C)/28367/2019	HIMANSU SEKHAR MEHER-MP	M/S.BIKRAM CHANDRA GHADEI
267	18294/2019 WP(C)/28389/2019	PRANATI NALINI SAMANTRA-MP	SUKANTA KUMAR DALAI
268	18295/2019 WP(C)/23311/2019	SMT. DIPTIREKHA PRADHAN-MP	B.S.DASPARIDA
269	18296/2019 WP(C)/28390/2019	ANSHUMALA KUSUM MINJ-MP	M/S.SASWAT DAS
270	18297/2019 WP(C)/28395/2019	EE, RWS AND S DIVISION, KENDRAPARA-MP	ADDL GOVT ADVOCATE
271	18298/2019 WP(C)/28398/2019	KALYAN KISHORE PARIDA-MP	PRAMOD KISHORE CHAND
272	150/2019 ITA/2/2018	PRINCIPAL COMMISSIONER OF INCOME TAX-2-MP	
273	151/2019 ITA/2/2018	PRINCIPAL COMMISSIONER OF INCOME TAX-2-MP	
274	166/2019 OJC/11499/2001	NATIONAL TRADING CO.-MP	
275	366/2019 CRLMP/1348/2019	KHURSIDA NESSA-MP	
276	531/2019 RPFAM/186/2019	KALYAN KISHORE PARIDA-MP	
277	1326/2019 BLAPL/10122/2019	SANKAR PRADHANI-MP	
278	1539/2019	SANJEEB KUMAR MALLICK-MP	

279	CMP/1400/2019 1653/2019 FAO/388/2018	EXECUTIVE ENGINEER,PANIKOILI R AND B DIVN.,PANIKOILI-MP	
280	2190/2019 ABLAPL/9875/2019	NUNARAM MOHANTA-MP	
281	2191/2019 ABLAPL/16934/2017	NANDA OJHA@FAKIRA OJHA@NANDA-MP	
282	2192/2019 ABLAPL/15422/2019	KUMPA @ RANJAN NAYAK-MP	
283	2193/2019 ABLAPL/15094/2019	PABITRA KUMAR MOHAPATRA-MP	
284	2195/2019 ABLAPL/17880/2016	BALAKRUSHNA DEBATA-MP	
285	2196/2019 ABLAPL/15113/2019	GYANA RANJAN DASH-MP	
286	2197/2019 ABLAPL/7955/2019	MOHAMMED TABRIZ-MP	
287	2198/2019 ABLAPL/5280/2019	BADAN MOHANTY@BADRI NARAYAN MOHANTY-MP	
288	2199/2019 ABLAPL/10188/2019	TARUN KUMAR PARAMANIK-MP	
289	2200/2019 ABLAPL/10650/2019	ASISH RATHA-MP	
290	2201/2019 ABLAPL/8937/2018	SHYAM PRASAD NANDA-MP	
291	2202/2019 ABLAPL/2091/2018	AKASH NAYAK-MP	
292	2539/2019 CRLMC/1102/2018	DHRUBA KU.SAHU-MP	
293	18130/2019 WP(C)/19722/2019	M/S.MISRILALL MINES PVT LTD-MP	
294	18137/2019 WP(C)/4609/2019	M/S.SANJAYA GUDAKHU FACTORY-MP	
295	18138/2019 WP(C)/8753/2017	M/S.PRABHAT GUDAKHU FACTORY-MP	
296	18139/2019 WP(C)/13733/2018	RAJESH KUMAR KHEDIA-MP	
297	18140/2019 WP(C)/14410/2018	M/S.KAMALA ENTERPRISES-MP	
298	18174/2019 WP(C)/24593/2019	GEETANJALI SAHANI-MP	
299	18175/2019 WP(C)/21580/2016	M/S. AMBAPUA MEDICAL STORE-MP	
300	18176/2019 WP(C)/21580/2016	M/S. AMBAPUA MEDICAL STORE-MP	
301	18188/2019 WP(C)/9575/2019	PARTHA SARATHI MOHANTY-MP	DILLIP RAY
302	18206/2019 WP(C)/21546/2019	SACHIDANANDA DASH-MP	
303	18215/2019 WP(C)/24750/2019	SITA SOREN-MP	
304	18225/2019 WP(C)/19738/2019	BANAMALI KAR-MP	
305	18245/2019 WP(C)/25851/2017	GOPALPUR PORTS LTD.-MP	
306	18269/2019 WP(C)/5800/2019	K. BINA PATNAYAK-MP	R.P.DALAI